

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

Principal Bench, New Delhi

Original Application No. 465/2019

In the matter of: -

Kulwinder Singh Sandhu & Ors.

Applicant(s)

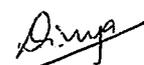
Vs.

Ram Murti & Ors.

Respondent(s)

Index

Sr. No.	Particulars	Page No.
1.	Status Report in Original Application No. 465/2019 in the matter of Kulwinder Singh Sandhu & Ors. Vs. Ram Murti & Ors. in compliance to the Hon'ble NGT order dated 13.05.2020.	
2.	Annexure-I: A copy of Guidelines issued by CPCB for Carcass disposal in November, 2020.	
3.	Annexure-II: A copy of letters dated 17.12.2020 and 11.02.2021 issued by CPCB to all SPCBs/PCCs for providing information in prescribed format regarding compliance of requisite facilities for carcass disposal as per guidelines by the concerned authorities.	
4.	Annexure-III: A copy of compiled information on Carcass Disposal received from 15 SPCBs/PCCs.	
5.	Annexure-IV: A copy of Hon'ble NGT order dated 13.05.2020.	



(Divya Sinha)

Scientist-E

Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi- 110032.

Date: 09.03.2021

Place: Delhi

Status report in the matter of Kulwinder Singh Sandhu & Ors. Vs Ram Murti & Ors. (OA no. 465/2019).

1.0 Background

Hon'ble NGT vide order dated May 13, 2020 in OA 465/2019 directed as follows:

“The CPCB may issue at least interim Guidelines on the subject by way of Directives to the State PCBs/PCCs considering the studies available and seek action taken reports by way of monitoring. The State PCBs/PCCs may ensure compliance of the directions issued by the CPCB and compliance reports be furnished to the CPCB. The CPCB may in turn file a comprehensive compliance report before the next date.”

2.0 Action Taken:

2.1 Guidelines for Carcass Management:

- CPCB had prepared draft Guidelines for Carcass Management based on available information.
- The document was sent to all SPCBs/PCCs, Ministry of Housing & Urban Affairs, Central Leather Research Institute (CLRI) and Department of Animal Husbandry for their comments vide letter dated October 01, 2020.
- The draft Guidelines was also uploaded on CPCB website for inviting comments on the document.
- Comments have been received from MoHUA, CLRI, 3 SPCBs/PCCs (Bihar, Punjab and Lakshadweep).
- Guidelines for Carcass Disposal have been finalized based on the inputs provided from various organizations and is placed at **Annexure I** and it is also uploaded on CPCB's website.
- Final Guidelines for Carcass Disposal was sent to all SPCBs/PCCs vide letter dated December 17, 2020.

2.2 Compliance Report from SPCBs/PCCs

- CPCB has issued letters dated December 17, 2020 and February 11, 2021 respectively to all SPCBs/PCCs to provide information in prescribed format regarding compliance of requisite facilities for carcass disposal as per guidelines by the concerned authorities. (**Annexure II**)

- Required information on the matter has been received from 15 SPCBs/PCCs (Bihar, Delhi, Himachal Pradesh, Jammu & Kashmir, Karnataka, Mizoram, Maharashtra, Nagaland, Tripura, Tamil Nadu, Uttar Pradesh, Gujarat, Uttarakhand, Telangana & Sikkim). Uttarakhand, Telangana have not provided information as per format. However, some of the states such as Maharashtra and Karnataka have not provided information for all ULBs.
- The information has been compiled and placed at **Annexure III**.

2.3 Conclusion

- i. Total 399 ULBs in 12 states namely Bihar Delhi Gujrat, Himachal Pradesh, Jammu Kashmir, Karnataka, Mizoram, Nagaland, Tripsura, Telangana, Uttarakhand and Uttar Pradesh have identified Carcass disposal sites. Whereas no disposal sites have been identified in the states namely Tamil Nadu, Sikkim, Maharashtra. Impetus required for promotion of site identification in the States & UTs.
- ii. 20 States/UTs namely Andhra Pradesh, Arunachal Pradesh, Assam, Chhatisgarh, Goa, Haryana, Jharkhand, Kerala, Madhya Pradesh, Manipur, Meghalaya, Odisha, Punjab, Rajasthan, West Bengal, Andman & Nicobar , Dadar and Nagar Haveli and Daman diu, Lakshadweep , Chandigharh have not submitted compliance report regarding compliance of requisite facilities for carcass disposal as per guidelines.
- iii. In 90% of the ULBs (368/399) in 10 states namely Bihar, Gujarat, Himachal Pradesh, Jammu Kashmir, Mizoram, Nagaland, Tripura, Telangana, Uttarakhand and Uttar Pradesh Carcass is being disposed through “Deep Burial Method”. However, Crusher Anaerobic digester method have been adopted at one ULB in Gujarat, Dry Carcass rendering have been adopted at one ULB in Delhi , pit composting have been adopted at seven ULBs in Karnataka and incineration technique have been adopted one ULB in Bihar and one ULB in Gujarat for carcass disposal.
- iv. Authorization have been issued to 30 ULBs by SPCBs/PCCs in 8 states namely Bihar, Delhi, Gujarat, Jammu Kashmir, Karnataka Mizoram, Uttarakhand and Uttar Pradesh.
- v. 9 states namely Bihar, Delhi, Gujarat, Jammu Kashmir, Himachal Pradesh, Karnataka Mizoram, Nagaland and Tripura are having disposal sites which are complying with the stipulated norms.
- vi. States/UTs are required to take necessary action for implementation of above guidelines.

Guidelines for Carcass Disposal



**Central Pollution Control Board
Delhi
November 2020**

CONTENT			
Item			Page No.
1	Introduction		1
2	Current practices of carcass disposal		1
	2.1	Carcass utilization plant	1
	2.1.1	Production Process	2
	2.1.2	Carcass Utilization Products	3
	2.1.3	Equipment & Machinery	4
	2.1.4	Essential requirement for setting up of carcass utilization plant	5
	2.2	Incineration	5
	2.3	Deep Burial	6
	2.4	Other Methods	6
3	Environmental Issues associated with Carcass Disposal Methods		6
	3.1	Carcass utilization plant	6
	3.2	Incineration	7
	3.3	Deep Burial	7
	3.4	Other Methods	7
4	Control Measures		7
	4.1	Transportation of Carcasses to Disposal Site	7
	4.2	Carcass utilization plant	8
	4.3	Incineration	9
	4.4	Deep Burial	9
5	Status of carcass disposal in India		10
6	Role of concerned organizations		11
	6.1	Implementing Agencies	11
	6.2	Regulatory Bodies	12
7	Conclusion		13
ANNEXURES			
	I	CSIR-CLRI Technology for Collection of fallen Carcass and its Utilization	

1.0 INTRODUCTION

In India large number of cattle die of natural causes in villages and municipal areas every year. However, there is no organized and scientific system for the disposal of carcasses, in the absence of which, it has become a major environmental hazard. In most cases, whereas the hides are removed for leather, the remaining carcass is left to putrefy in open without any control resulting in highly repellent stench permeating into surrounding atmosphere. As no enclosure is provided, vultures and dogs are attracted to such sites polluting the environment and creating health hazards and can also cause air accidents

Further, it is mandatory under Prevention and Control of Infectious and Contagious Disease in Animal Act, 2009 to dispose-off the fallen animals/carcasses properly. This Guideline outlines available methods for carcass disposal, the related environmental issues, the required pollution control measures to be implemented and the way forward to address issues related to carcass disposal in the country.

2.0 Current practices of carcass disposal

2.1 Carcass utilization plant:

Utilization of dead animals has many benefits. According to one estimate among dead animals 30% of cattle, 20 % of buffaloes, 46% goats and 50% sheep on an average are not flayed and 9 million bovine hides and 9 million ovine and caprine skins are lost annually due to non-recovery in India . After flaying, carcasses of dead animals can be processed to produce valuable meat-meal, bonemeal and technical fat. These products have good demand as feed ingredients of poultry and dairy animals. The economic utilization of dead animals, is imperative to reduce the spread of diseases. It also reduces the feed grounds for vultures and saves aircraft from bird hits. However, factors such as social, economic and climatic conditions as well as lack of technical knowhow and efficient processing machinery have hampered efficient utilization of carcass utilization in the country.

Carcass Utilization involves integrated utilization of all tissues of fallen carcass for value added product which find application in animal feed/leather industry/fertilizer/chemical Industry . The process includes lifting of fallen animals, flaying, preservation of hides and skins, rendering (cooking) of the flayed carcass, preparation of meat meal, bone meal, tallow, besides treatment of effluent waste water and conversion of rumen contents into manure. Machinery/Equipment used in the process includes flaying tools, wet rendering cooker, meat mincer, bone crusher, drier and pulveriser, transportable flaying and lifting device

2.1.1. Production Process

Rendering involves removal of hides/skin at the flaying yard from the Carcass, separation of rumen contents and horns and hooves. The rest of the animal body consisting of flesh, tissues and bones is cooked in a cooker for obtaining tallow and cooked meat and bones. Limited amount of water is added in the cooker for the production of steam. The separation of cooked meat from bones is carried out manually. The separated bones are crushed in the bone crusher for obtaining bone meal. The separated cooked meal is generally sun dried. However, during rainy season this meat is first minced in the meat mincer and then dried in a rotary drier. The dried meat is pulverized in the pulverizer for producing meat meal. The meat meal can also be mixed with bone meal for making meat cum bone meal.

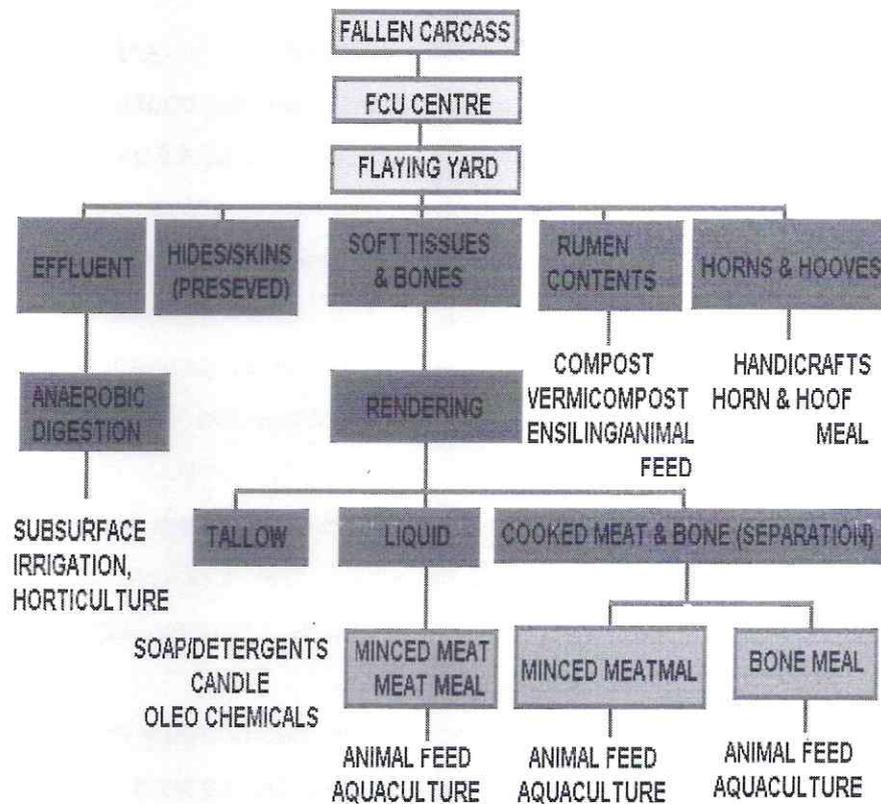
Rendering is essentially done in dry or wet process. In a wet rendering process, steam enters the rendering tank, along with the biomass. In dry process, steam is confined in a jacket that surrounds the tank containing the material being rendered The dry rendering process yields are 20 per cent higher than the wet rendering process as the water soluble extractive and proteins suspended are not discarded. In other words in dry rendering process, the meat and bones are cooked in its own fluid and

fried in its own fat. As the yield in dry rendering is higher, it should be adopted wherever feasible

The slurry containing tallow is collected into an open pan from the rendering vessel. It is allowed to cool so that fat will solidify on the top layer. Fat is scooped off and collected in a separate vessel. There are impurities such as water with soluble proteins and some minerals. Hence the fat containing water and other impurities is cooked in an open pan by adding alum and salt. Water is evaporated and then purified tallow is collected.

The process flow chart is given in figure 1.0

Figure 1.0 Carcass utilization plant



2.1.2 Carcass Utilization Products: 3 main products are obtained from this technology:

- a) **Tallow or fat** is obtained by 'clarifying' fatty tissues and from the cooker, the former being white superior grade and the

latter slightly yellowish. These are familiar products and find a ready market in soap-manufacturing.

- b) **Meat Meal** is a protein-, vitamin- and mineral-rich material used as a supplement in poultry feed. It is completely sterile and free from pathogens since it is processed at high temperatures. It is a valuable substitute for fish meal since it is much cheaper and also eliminates need for some other additives. Meat meal can also be used as Pig Feed.
- c) **Bone Meal** is rich in phosphorous and calcium, is famous as fertilizer especially for horticulture, floriculture and home gardens. Bone meal is also an extremely beneficial supplement in poultry feed for both layers and broilers. It is also a powerful nutritional supplement in the growth phase of dogs.

2.1.3 Equipment & Machinery

- (i) **Carcass cooker;** Carcass cooker is a pressure vessel to operated at a pressure of 35-40 psi. The Cooker handles one large carcass (250 Kg) at a time, larger capacity vessels not being preferred since the timing of carcass arrivals is unpredictable and each carcass should be processed immediately on arrival to prevent putrefaction.. At least 2 Cookers are recommended for each unit for reasons as above. Overhead rails, trolley, chain and pulley etc for loading and unloading Cookers are provided for convenient material handling. The Cookers are to be installed on platforms with grates, chimney, dampers etc. for operating with biomass fuels.
- (ii) **Meat Mincer:** This medium-duty motorised machine with SS body is for mincing the cooked meat emanating from the Cooker. It is supplied with extra plates for different output sizes.
- (iii) **Bone Crusher:** This machine powders the digested bone from the Cooker to yield bone meal.

(iv) **Vibratory Sieve:** This sieves the Bone Meal to desired size as per user specifications.

(v) **SS Tallow Clarification Vessels:** Tallow tapped off from the cooker is clarified in SS vessels.

(vi) **SS Drying Tray:** Cooked and minced flesh is gently dried on SS trays over an open hearth to yield Meat Meal.

Other equipments

The following other items are also required in the plant :

- Flaying Bed
- Hoist with chain & pulley
- Cleaver, knives, apron, handtools etc
- Wheel barrows
- Tallow Storage SS bins
- Balance (500 kg.)

2.1.4 Essential requirement for setting up of carcass utilization plant

- **Raw Material availability:** At least 4-6 carcasses should be available in a radius of 6-8 kilometers per day for viable operations.
- **Infrastructure:** Adequate water supply should be available
- **Logistics :** Vehicle for transportation of carcasses is needed
- **Workshed :** A covered area of about 1200-1500 sq. ft. is required

“CSIR-CLRI Technology for Collection of fallen Carcass and its Utilization” is enclosed at **Annexure I**

2.2 Incineration: -

Incineration is the thermal destruction of carcasses by auxiliary fuel such as diesel or natural gas etc. or by using electric energy. It reduces carcasses to ash and is generally bio-secure.

This technology can be applied as:

- fixed, whole-carcass incineration,
- mobile air curtain whole carcass incineration,
- municipal incinerators,

Fixed whole carcass incineration occurs in an established facility in which whole carcasses or carcass portions can be completely burnt and reduced to ash. This process is normally fuelled by natural gas.

Mobile air curtain whole carcass incineration is a mobile system which can be taken on-site. Whole carcasses can be burnt and reduced to ash using wood as a fuel. Because it can be used on site, there is no requirement for transportation of the animal material. It also produces effective inactivation of pathogens and may actually achieve higher temperatures (1000 deg.C).

Municipal incinerators are pre-established facilities which are normally used for the burning of household waste. Although they may not be currently licensed to burn carcasses, use of these facilities allows an expanded capacity for effective inactivation of pathogens.

2.3 Deep Burial: -

Burial is a method in which carcass is buried in the ground. It is a common and oldest method of carcass disposal and requires thoughtful selection of the burial site. After deep burial, carcass is covered with covered with slaked lime, bleaching powder and crystal salt to address environmental issues related to deep burial.

2.4 Other methods

Other methods of disposing carcass include pyre burning, composting etc.

3.0 Environmental Issues associated with Carcass Disposal Methods: -

Environmental issues associated with different carcass disposal methods are mentioned below:

3.1 Rendering:

Environmental issues related to carcass rendering process are odour as well as trade effluent generated from various process steps followed for rendering. Besides, solid waste is generated from the Effluent Treatment plant

3.2 Environmental issues of Incineration: -

Environmental issues related to incineration are emission of flue gases causing air pollution and disposal of remaining solid waste.

3.3 Environmental issues of Deep Burial: -

- Deep burial may cause soil contamination if pathogens inactivation is not carried out.
- It can also lead to ground water contamination, particularly in cases where ground water table is shallow.

3.4 Pyre burning

Scientific analysis is required to assess environmental impact due to burning with focus on increased dioxin levels and groundwater contamination.

4.0 Control Measures:

4.1 Transportation of Carcasses to Disposal Site: -

- i. Separate system should be instituted for collection of carcass.
- ii. The transport of materials must be carried out by vehicles, which are easy to clean and disinfect. The bottom of the vehicles must be water proof to prevent infective material or liquid from leaking out during transportation
- iii. It should not be overloaded - half a metre or more (depending on distance to be travelled and temperature) should be left clear for expansion of carcasses.
- iv. Carcasses should not be slashed before loading. Vehicles should travel slowly to avoid splashing of contaminated material.
- v. Staff should carry a supply of an approved disinfectant and basic equipment to deal with minor spills during a journey.
- vi. The diseased animal should not be touched without protective clothing and gloves
- vii. All vehicles must be cleaned and disinfected before leaving the premises and after unloading.
- viii. The quantity of wash water generated during cleaning of vehicles should be connected to Effluent Treatment Plant (ETP) only and should not be allowed to discharge directly on land

4.2 Carcass utilization plant

- i. The parameters of concern in the effluent generated from a carcass utilization in the effluent include BOD , COD,TSS & O&G. The effluent is biodegradable and a combination of anaerobic and aerobic treatment system or two stage aeration system may be adopted for treatment of the effluent. O&G Trap is to be essentially provided to treat the effluent generated from the plant. Disinfection method using chlorination should be adopted for treatment of effluent prior to discharge . Effluent generated from various process steps to be treated in ETP and treated effluent should comply with Standards for water pollutants notified under E(P) Act, 1986 or as may be prescribed by SPCBs/PCCs.
- ii. The operations in the rendering plant release a huge amount of steam. Without proper ventilation, the working conditions may become incongenial. Therefore, the building should be well ventilated.
- iii. The rendering plant emits a large quantity of obnoxious gases, since it handles dead, even decomposed animals also. In such cases, it is preferable to have one of the following arrangements for reducing the odour.
 - a) Pass the fumes from the rendering vessel into the boiler stock where they are burnt and dispersed.
 - b) Disperse the hot vapors in cooling water where they are dissolved and discharged into the effluent disposal system. The equipment is called condenser
 - c) Chemical treatment like chlorination or absorption by activated carbons.
 - d) Generally, dry rendering equipment produces much less offensive odours than wet rendering.
- iv. The sludge generated from the ETP has to be dewatered and disposed-off properly, as per directions of respective state pollution control boards. Also the process solid waste generated from the

carcass utilization plant has to be properly treated/ disposed-off, after recovery of valuable products.

- v. As personnel hygiene is important, arrangement must be made for the workers to wash and change clothes while leaving the plant after their work is completed.
- vi. The room for salting and storing of hides must be easy to clean and disinfected. The floor and walls should be covered with tiles and sewerage for waste water should be provided.
- vii. To minimize the danger of infection, it is necessary to keep the hides in salted condition for at least for 14 days before delivery to the tannery.
- viii. Precautions must be taken to prevent the entry of animals and birds to this section.
- ix. The various units of the plant should be so chosen so as to provide a continuous uninterrupted flow of operations between each individual unit of equipment without exposing the materials to air contamination. Wherever possible, a covered screw conveyor may be installed to transport any material from one point of processing to the other.
- x. The carcass utilization should be operated under the supervision and control of Veterinary/Animal Husbandry Department of the State and the Local Bodies

4.2 Measures to be taken for Incineration:-

- i. Complete combustion of carcasses to be ensured.
- ii. Air pollution control devices should be installed and the emission from incinerators should comply the General Emission Standards mentioned under Standard for incineration section in SWM Rules,2016

4.3 Measures to be taken for Deep Burial:-

- (i) It is crucial to select a site which is well-protected from people and scavenging animals. General factors to be considered are:
 - Accessibility to disposal site by heavy transport vehicles;

- Nature of soil/rock formation in the available area;
- Level of water table: The deep burial site should be relatively impermeable and no shallow well should be close to the site. The ground water table level should be a minimum of six meters below the lower level of deep burial pit
- Proximity to habitation and water catchment areas, bores and wells: The pits should be distant from habitation, and sited so as to ensure that no contamination occurs of any surface water or ground water. The area should not be prone to flooding or erosion
- Presence of services such as water, gas, electricity, telephone lines, drainage, sewerage and other improvements or structures, including aerial lines;

The location of the deep burial site should be authorised by the prescribed authority.

- (ii) A pit or trench should be dug about 2 meters deep. Lime should not be placed directly on carcasses, because in wet conditions it slows and may prevent decomposition. A layer of 10 cm of soil shall be added to initially cover the wastes. The pit should be half filled with waste, then covered with lime within 50 cm of the surface, before filling the rest of the pit with soil. Lime is added to pits, to prevent earthworms from bringing contaminated material to the surface after pit closure.
- (iii) It must be ensured that animals do not have any access to burial sites. Covers of galvanised iron/wire meshes may be used.
- (iv) Burial must be performed under close and dedicated supervision.
- (v) The institution shall maintain a record of all pits for deep burial.

5.0 Status of carcass disposal in India

- (i) Methods currently adopted for carcass disposal include rendering, incineration and deep burial, of which deep burial is the most common practice for carcass disposal in the country. Very few cities have carcass

utilization plants and incinerators. One such carcass utilization plant is installed in Delhi and incinerator is under installation in Chandigarh.

- (ii) Carcass disposal sites are yet to be identified in most of the states
- (iii) Most of the disposal sites are not scientifically developed
- (iv) The disposal sites do not have necessary approvals (Consent, Authorization) from the regulatory bodies in most of the cases

5.0 Role of concerned organizations

5.1 Implementing agencies:

The implementing agencies shall include Municipalities / Department of Animal Husbandry of the States. States may involve NGOs, SHGs, Co-operatives.

The following provisions of the Section 393 of India Code Disposal of dead animals (Disposal of dead animals) should be implemented by these agencies

(1) Whenever any animal in charge of any person dies, the person in charge thereof shall within twenty-four hours either—

(a) convey the carcass to a place provided or appointed under section 352 for the final disposal of the carcasses of dead animals, or

(b) give notice of the death to the Commissioner whereupon the shall cause the carcass to be disposed of.

(2) In respect of the disposal of the carcass of a dead animal under clause (b) of sub-section (1) the Commissioner may charge such fee as he may by public notice prescribe.

The implementing agencies to ensure the following:

- No person shall deposit or otherwise dispose of the carcass or parts of any dead animal at a place not provided or appointed for this purpose
- Bye law to be framed by the local bodies for imposing of Penalty for non compliance of above. Spot fine in the range of Rs.100 to 5000 may be imposed based on the scale of. Such spot fines

may be imposed and collected by officers and Supervisory Staff authorized by the Municipal Authorities including Police personnel. The amount of fine imposed, if not paid on the spot, shall be recoverable in manner deemed appropriate by the Municipal Authority.”

- A citizen charter has to be put in place by the local body for prompt disposal of carcasses in a time bound manner, with services which run 24X7. Accordingly, a dedicated on-call service should be established at ULB level for citizens to avail collection and transportation and disposal of animal carcasses.
- The District Magistrate or District Collector or as the case may be, the Deputy Commissioner shall facilitate identification and allocation of suitable land for setting up carcass disposal facility to local authorities in his/her district.
- The local authorities and Panchayats shall facilitate construction, operation and maintenance of carcass disposal facilities and associated infrastructure on their own or with private sector participation or through any agency, adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the Central Pollution Control Board.
- Adequate buffer zone and green belt to be provided around the carcass disposal site to minimize the impact of the carcass disposal on human habitation
- The fund for setting up of the facilities may be obtained from schemes like National Livestock Mission or Animal Husbandry Department of the States.
- Based on pollution load generation a comprehensive wastewater treatment facility, solid waste management including gaseous emission/ odour control measures shall be implemented by the operator of the facility for carcass disposal.
- The local authorities and Panchayats shall make an application, obtain authorisation and consent for setting up carcass disposal

facility from the State Pollution Control Board or the Pollution Control Committee.

5.2 Regulatory bodies

- The regulatory bodies to ensure that the implementing agencies provide necessary infrastructure for carcass in areas falling in their jurisdiction
- The concerned State Boards shall grant consent & authorization to such carcass disposal facilities, after ensuring that necessary measures have been taken to control environmental pollution from such sites
- The respective State Boards shall regularly monitor the activities of such facilities to ensure that the emissions and discharges are within the stipulated norms.

6.0 Conclusion: -

- a) Carcass should be utilized by adopting rendering process or incineration and priority may be given to carcass utilization plant which are run by adopting rendering process at all the major towns to process the dead animal carcasses in a scientific manner.
- b) Carcass disposal to be done under the supervision Veterinary/Animal Husbandry Department of the State and the Local Bodies.
- c) Disposal of carcasses through deep burial method may be adopted only in where facilities listed in 6 (a) & (b) above are yet to be developed. Deep burial with adequate precautions may be adopted in case of mass mortality that may result from vagaries of nature or a mass die-off due to communicable disease, to avoid zoonotic transmission
- d) Scientific analysis required to assess environmental impact due to burning with focus on increased dioxin levels and groundwater contamination
- e) The implementing agencies to ensure that necessary infrastructure required for utilization and disposal of carcass is set up in the area under their jurisdiction
- f) The regulatory agency to ensure that necessary pollution control measures are implemented and monitor to ensure compliance with the stipulated norms

CSIR- CLRI Technology for Collection of fallen Carcass & its utilization

1.	Name of Product / Process/Technology	Collection of Fallen Carcass and its utilization
2.	Application / Use	It involves integrated utilization of all tissues of fallen carcass for value added product. Finds application in Animal feed/Leather industry/Fertilizer/Chemical Industry
3.	Salient features of technology/process	It is an eco-friendly and sustainable technology developed by CLRI for total utilisation of fallen animals (cattle and buffalo). It provides economically useful products from waste. The process includes lifting of fallen animals, flaying techniques, preservation of hides and skins, rendering (cooking) of the flayed carcass, preparation of meat meal, bone meal, tallow, besides treatment of effluent waste water and utilisation for agri-horticultural purposes and conversion of rumen contents into manure. Transportable devices for effective collection of fallen carcass are enclosed in Annexures 1 & 2.
4.	Raw materials	Fallen animals (cattle and buffalo)
5.	Machinery/Equipment	Flaying tools, wet rendering cooker, meat mincer, bone crusher, drier and pulveriser, transportable flaying and lifting device.
6.	Status of technology	Well developed and available at CSIR-CLRI.
7.	Minimum economic unit and total investment	3-4 carcasses per day Rs. 20 lakhs.(It may go upto Rs.40Lakhs when transportable device is included)
8.	Technology transfer methodology	As per CSIR guidelines
9.	Technology demonstration – cum – Training facilities	Demonstration can be done at Bardouli, Gujarat or some other location, if possible.
10.	Product acceptability	Excellent Market potential
11.	Marketability	Highly potential
12.	Is this technology locationspecific? If so, please elaborate	Need to ensure availability of 3-4 carcasses per day within a radius of about 30 Kms.
13.	Any gender-bias in technology utilisation?	No. Traditionally flaying activities are carried out by males in rural areas.

14.	Is any video-cassette available on the technology?	Requires to be arranged, if necessary.
15.	Any other relevant information not covered above	The centre can cater to the needs of a group of villages within a radius of 15 Kms. The likely benefits provided by the technology is not only economical but also in social and environmental spheres provides employment to rural poor and clean environment. Efficient carcass recovery not only reduces losses but also facilitates the availability of cheap and quality leathers to rural folk. Production of quality meat meal, bone meal would help to prepare animal feeds of better quality and help the feed industry to be less dependent on imports.
16.	Terms and conditions for technology transfer	Negotiable under the framework of CSIR guidelines.
17.	If required, can you provide prototype/working model for display/demonstrations	Yes
18.	Name and address of technology generating institute/ individual	CSIR-Central Leather Research Institute, Adyar, Chennai - 600 020, India.
19.	Name and address of technology transfer agency, if different from above	Same as above (Sl. No.18)



Contact address:

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Website: www.clri.org

Annexure 1

1.	Name of the Device	Transportable Device for lifting of Carcass
2.	Application / Use	<ul style="list-style-type: none">➤ Collection of fallen animal especially in rural areas.➤ Ensure economic utilization of the hide/skin and even other body parts of a dead animal.➤ Ensure cleanliness of environment by not allowing it to be spoilt by the putrefaction of carcass.
3.	Salient features	The device can be fitted on the rear side of a vehicle and can be operated by a flayer cum driver to lift the animal and also flay the hide if the animal is dead. This device has several advantages over the existing methods presently used for lifting animals. The device has tremendous potential to improve the availability of quality hides from fallen animals to Indian leather industry if used by flayers and their societies in the country. The device also ensures proper collection of the remaining parts of the carcass for further processing into valueadded products like bone meal, meat meal, tallow etc.
4.	Any other relevant information not covered above	It ensures economical utilization of fallen carcass, while keeping the environment pollution free. The knowledge lead has been applied for patent protection (Indian Patent application no. 200Del2007).
5.	Name and address of technology generating institute/ individual	CSIR-Central Leather Research Institute, Adyar, Chennai - 600 020, India.

Annexure 2

1.	Name of the Device	Transportable Device for lifting and flaying animals
2.	Application / Use	<ul style="list-style-type: none">➤ Collection of fallen animal especially in rural areas.➤ Ensure economic utilization of the hide/skin and even other body parts of a dead animal.➤ Ensure cleanliness of environment by not allowing it to be spoilt by the putrefaction of carcass.
3.	Salient features of technology/process	An improved transportable device for flaying of fallen animals from rural and urban areas has been innovated. The design features are exclusive for lifting and flaying of dead animals. The device is mechanized vehicle which uses power transmission system for loading, hoisting for flaying, carrying and unloading of the fallen animals. It has several advantages, in view of its (a) easy operability (b) reduction in time for flaying (c) provision for carrying and unloading two large or three small dead animals after flaying (d) hydraulic or mechanical system which increases efficiency (e) drastic reduction (by 50%) for capital investment (f) designed exclusively for flaying of dead animals.
4.	Any other relevant information not covered above	It ensures economical utilization of fallen carcass, while keeping the environment pollution free. The knowledge lead has been applied for patent protection (Indian Patent application no. 269DEL2011).
5.	Name and address of technology generating institute/ individual	CSIR-Central Leather Research Institute, Adyar, Chennai - 600 020, India.



SPEED-POST

F. No. B-17011/7/UPC-II)/2020

December 17, 2020

To,

The Member Secretary
(All SPCBs/PCCs)

Sub: Compliance Report in the matter of Kulwinder Singh Sandhu & Others Vs. Ram Murti & Others – Carcass Disposal regarding

Sir/ Madam,

Hon'ble NGT vide order dated May 13, 2020 in OA 465/2019 directed as follows:

"The CPCB may issue at least interim Guidelines on the subject by way of Directives to the State PCBs/PCCs considering the studies available and seek action taken reports by way of monitoring. The State PCBs/PCCs may ensure compliance of the directions issued by the CPCB and compliance reports be furnished to the CPCB. The CPCB may in turn file a comprehensive compliance report before the next date."

In compliance with above Directions of Hon'ble NGT, CPCB has prepared Guideline for Carcass disposal which is enclosed herewith (**Annexure I**).

It may be noted that Draft Guidelines on the matter had been sent to all SPCBs/PCCs for comments vide letter dated October 01, 2020 and the same was also uploaded on CPCB website.

SPCBs /PCCs are required to ensure that requisite facilities for Carcass disposal as per enclosed Guidelines are taken by the concerned authorities and compliance report in the enclosed format (**Annexure II**) is submitted to this office by January 22, 2020. Soft copy of the compliance report in excel form may also be emailed at divyasinha.cpcb@nic.in.

Yours faithfully

(Divya Sinha)

Addl. Director & Incharge UPC II

O/C

All States/UTs Address List

1.	<p>The Member Secretary Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada – 520 010</p>
2.	<p>The Member Secretary Arunachal State Pollution Control Board Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun- 791110</p>
3.	<p>The Member Secretary Assam Pollution Control Board Bamunimaidan, Guwahati, Assam - 781021</p>
4.	<p>The Member Secretary Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 023</p>
5.	<p>The Member Secretary Chattisgarh State Environment Conservation Board Paryavas Bhavan, North Block Sector-19, Naya Raipur(C.G.) 492002</p>
6.	<p>The Member Secretary Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao - Bardez Goa - 403511</p>
7.	<p>The Member Secretary Gujarat Pollution Control Board Paryavan Bhavan, Sector 10- A Gandhinagar – 382 043</p>
8.	<p>The Member Secretary Haryana State Pollution Control Board C-11, Sector-6. Panchkula-134109, Haryana</p>
9.	<p>The Member Secretary Himachal Pradesh Pollution Control Board Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009</p>
10.	<p>The Member Secretary Jammu & Kashmir Pollution Control Board Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar(J&K)</p>
11.	<p>The Member Secretary Jharkhand State Pollution Control Board T.A Building, HEC, P.O. Dhurwa, Ranchi – 834004</p>
12.	<p>The Member Secretary Karnataka State Pollution Control Board Parisara Bhavan, 4th & 5th Floor, # 49, Church St., Bangalore-560 001</p>

13.	The Member Secretary Kerala State Pollution Control Board Plamoodu Jn., Pattom Palace P.O. Thiruvananthapuram-695 004
14.	The Member Secretary Madhya Pradesh Pollution Control Board Parayavaran Parisar, E-5, Arera Colony Bhopal – 462 016, Madhya Pradesh
15.	The Member Secretary Maharashtra Pollution Control Board Kalpataru Point, 2nd – 4th Floor Opp. Cine Planet Cinema, Nr. Sion Circle, Sion (E) Mumbai – 400 022
16.	The Member Secretary Manipur Pollution Control Board Lamphelpat, Near Imphal West D.C. Office, Imphal
17.	The Member Secretary Meghalaya Pollution Control Board ARDEN, Lumbyngngad Shillong – 793 014, Meghalaya
18.	The Member Secretary Mizoram State Pollution Control Board New Secretariat Complex, Khatla Thlanmual Peng, Khatla, Aizawl, Mizoram: 796001
19.	The Member Secretary Nagaland Pollution Control Board Signal Point, Dimapur Nagaland -797112
20.	The Member Secretary Orissa Pollution Control Board A-118, Nilakanta Nagar, Unit –VIII, Bhubaneshwar – 751012.
21.	The Member Secretary Punjab State Pollution Control Board Vatavaran Bhawan, Nabha Road, Patiala – 147 001, Panjab
22.	The Member Secretary Rajasthan Pollution Control Board A-4, Jalane Dungri Institutional Area, Jaipur – 302 004, Rajasthan
23.	The Member Secretary Sikkim State Pollution Control Board Department of Forest, Environment & Wildlife Management Government of Sikkim, Deorali, Gangtok, -737102
24.	The Member Secretary Tamil Nadu Pollution Control Board 76, Mount Salai, Guindy, Chennai-600 032

25.	The Member Secretary Tripura Pollution Control Board Vigyan Bhawan Pandit Nehru Complex, Gorkhabasti, PO: Kunjaban Agartala: 799006
26.	The Member Secretary Telangana State Pollution Control Board, Paryavaran Bhawan, A-3, I.E. Sanath Nagar, Hyderabad-500 018
27.	The Member Secretary Uttar Pradesh Pollution Control Board Building.No. TC-12V Vibhuti Khand, Gomti Nagar Lucknow-226 010
28.	The Member Secretary Uttarakhand Pollution Control Board Gaura Devi Paryavaran Bhawan,46 B IT Park, Sehstradhara Road,Dehradun -
29.	The Member Secretary West Bengal Pollution Control Board Paribesh Bhavan, 10A, Block-L.A., Sector III, Bidhan Nagar, Kolkata - 700 106
30.	The Member Secretary Andman & Nicobar Islands Pollution Control Committee Department of Science & Technology, Dollygunj Van Sadan, Haddo P.O., Port Blair – 744102
31.	The Member Secretary Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor, Sector19 B Madhya Marg, Chandigarh
32.	The Member Secretary Daman & Diu & Dadra & Nagar Haveli Pollution Control Committee Office of the Deputy Conservator of Forests, Moti Daman, Daman – 396220.
33.	The Member Secretary Delhi Pollution Control Committee 4 th floor, ISBT Building, Kashmiri Gate, Delhi – 110006
34.	The Member Secretary Lakshadweep Pollution Control Committee Department of Science, Technology & Environment, Kavarati-682555
35.	The Member Secretary Puducherry Pollution Control Committee Department of Science, Technology & Environment Housing Board Complex, III rd Floor, Anna Nagar Pondicherry – 600 005



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

F. No. B-17011/7/UPC-II)/2020

10.02.2021

To,

Reminder-I

The Member Secretary
(All SPCBs/PCCs) (*As per List*)

Sub: Compliance Report in the matter of Kulwinder Singh Sandhu & Others Vs. Ram Murti & Others – Carcass Disposal regarding

Sir/ Madam,

This has reference to CPCB's letter of even no. dated 17.12.2020 vide which Guideline for Carcass disposal prepared in compliance with Directions of Hon'ble NGT was sent to your office. It was also requested to provide compliance report in prescribed format by January 22, 2021. However, Compliance report has not been submitted to CPCB by your office till date.

It is to be noted that, next hearing scheduled to be held on 10.03.2021. In view of above, it is requested that compliance report on the matter be communicated to CPCB by March 03, 2021.

Yours faithfully

(Divya Sinha)

Addl. Director & Incharge UPC II

Copy for information to:

1. PS to MS

o/c

(Divya Sinha)

States/UTs that have not yet submitted the Compliance Report as per the prescribed format communicated via letter dated 17-12-2020 in the matter of OA No. 465/2019 regarding Carcass Disposal

S.No.	State/UT
1.	Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada – 520 010
2.	Arunachal State Pollution Control Board Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun- 791110
3.	Assam Pollution Control Board Bamunimaidan, Guwahati, Assam - 781021
4.	Chattisgarh State Environment Conservation Board Paryavas Bhavan, North Block Sector-19, Naya Raipur(C.G.) 492002
5.	Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao - Bardez Goa - 403511
6.	Gujarat Pollution Control Board Paryavan Bhavan, Sector 10- A Gandhinagar – 382 043
7.	Haryana State Pollution Control Board C-11, Sector-6. Panchkula-134109, Haryana
8.	Himachal Pradesh Pollution Control Board Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009
9.	Jharkhand State Pollution Control Board T.A Building, HEC, P.O. Dhurwa, Ranchi – 834004
10.	Karnataka State Pollution Control Board Parisara Bhavan, 4th & 5th Floor, # 49, Church St., Bangalore-560 001
11.	Kerala State Pollution Control Board Plamoodu Jn., Pattom Palace P.O. Thiruvananthapuram-695 004
12.	Madhya Pradesh Pollution Control Board Parayavaran Parisar, E-5, Arera Colony Bhopal – 462 016, Madhya Pradesh
13.	Maharashtra Pollution Control Board Kalpataru Point, 2nd – 4th Floor Opp. Cine Planet Cinema, Nr. Sion Circle, Sion (E) Mumbai – 400 022
	Note: Information received for only Satara Municipal Council

States/UTs that have not yet submitted the Compliance Report as per the prescribed format communicated via letter dated 17-12-2020 in the matter of OA No. 465/2019 regarding Carcass Disposal

S.No.	State/UT
14.	Manipur Pollution Control Board Lamphelpat, Near Imphal West D.C. Office, Imphal
15.	Meghalaya Pollution Control Board ARDEN, Lumbyngngad Shillong – 793 014, Meghalaya
16.	Mizoram State Pollution Control Board New Secretariat Complex, Khatla Thlanmual Peng, Khatla, Aizawl, Mizoram: 796001
17.	Nagaland Pollution Control Board Signal Point, Dimapur Nagaland -797112
18.	Orissa Pollution Control Board A-118, Nilakanta Nagar, Unit –VIII, Bhubaneswar – 751012.
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20.	Rajasthan Pollution Control Board A-4, Jalane Dungri Institutional Area, Jaipur – 302 004, Rajasthan
21.	Telangana State Pollution Control Board, Paryavaran Bhawan, A-3, I.E. Sanath Nagar, Hyderabad-500 018
22.	Uttar Pradesh Pollution Control Board Building.No. TC-12V Vibhuti Khand, Gomti Nagar Lucknow-226 010
23.	Uttarakhand Pollution Control Board Gaura Devi Paryavaran Bhawan,46 B IT Park, Sehstradhara Road,Dehradun -248001
24.	West Bengal Pollution Control Board Paribesh Bhavan, 10A, Block-L.A., Sector III, Bidhan Nagar, Kolkata - 700 106
25.	Andaman & Nicobar Islands Pollution Control Committee Department of Science & Technology, Dollygunj Van Sadan, Haddo P.O., Port Blair – 744102
26.	Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor, Sector19 B Madhya Marg, Chandigarh

States/UTs that have not yet submitted the Compliance Report as per the prescribed format communicated via letter dated 17-12-2020 in the matter of OA No. 465/2019 regarding Carcass Disposal

S.No.	State/UT
27.	Daman & Diu & Dadra & Nagar Haveli Pollution Control Committee Office of the Deputy Conservator of Forests, Moti Daman, Daman – 396220.
28.	Delhi Pollution Control Committee 4 th floor, ISBT Building, Kashmiri Gate, Delhi – 110006
29.	Lakshadweep Pollution Control Committee Department of Science, Technology & Environment, Kavarati-682555
30.	Puducherry Pollution Control Committee Department of Science, Technology & Environment Housing Board Complex, III rd Floor, Anna Nagar Pondicherry – 600 005

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Bihar	Patna Nagar Nigam	Yes	04 body/day	Incineration	Yes (UD&HD)	NA
Bihar	Katihar Nagar Nigam	Yes	04 body	Unscientific	NA	NA
Bihar	Bagha Nagar Parisad	Yes	_	Deep Burial	_	yes
Bihar	Bihiya Nagar Panchyat	Yes	20	Nil	No	yes
Bihar	Simri Bakhtiarapur Nagar Panchyat	Yes	25	Deep Burial	No	yes
Bihar	Islampur Nagar Panchyat	No	NA	NA	NA	NA
Bihar	Khusrupur Nagar Panchyat	No	NA	NA	NA	NA
Bihar	Barhiya Nagar Panchyat	No	NA	NA	NA	NA
Bihar	Banka Nagar Parishad	No	NA	NA	NA	NA
Delhi	East Delhi Municipal Corporation	Yes	20	Dry Carcass Rendering	Yes	Yes
Delhi	North Delhi Municipal Corporation	NP	NA	NA	NA	NA
Delhi	South Delhi Municipal Corporation	NP	NA	NA	NA	NA
Gujarat	Ahmedabad Municipal Corporation	Yes	Approx. 125 -150 animals per Day	Deep Burial AMC has identified approx. 15 acres of area for Deep Burial of Carcass waste	No	NA
Gujarat	Anand Nagarpalika	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Anklav Nagarpalika	No	NA	NA	NA	NA
Gujarat	Borsad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Boriavi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Karamsad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Khambhat Nagarpalika	No	NA	NA	NA	NA
Gujarat	Ode Nagarpalika	No	NA	NA	NA	NA
Gujarat	Petlad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Sojitra Nagarpalika	No	NA	NA	NA	NA
Gujarat	Umreth Nagarpalika	Detail is not received till date	NA	NA	NA	NA
Gujarat	V.U.Nagar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Ankleshwar NagarPalika	No	NA	NA	NA	NA
Gujarat	Rajpipla NagarPalika	No	NA	NA	NA	NA
Gujarat	Bharuch Nagarpalika	No	NA	NA	NA	NA
Gujarat	Amod Nagarpalika	No	NA	NA	NA	NA
Gujarat	Jambusar nagarpalika	No	NA	NA	NA	NA
Gujarat	Dahod Nagarpalika	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Jalod Nagarpalika	No	NA	NA	NA	NA
Gujarat	Devgadh-Bariya Nagarpalika	No	NA	NA	NA	NA
Gujarat	Santrampur Nagarpalika	No	NA	NA	NA	NA
Gujarat	Balasinor Nagarpalika	No	NA	NA	NA	NA
Gujarat	Lunavada Nagarpalika	No	NA	NA	NA	NA
Gujarat	Godhra Nagarpalika	No	NA	NA	NA	NA
Gujarat	Halol Nagarpalika	No	NA	NA	NA	NA
Gujarat	Kalol Nagarpalika	No	NA	NA	NA	NA
Gujarat	Shahera Nagarpalika	No	NA	NA	NA	NA
Gujarat	Jamnagar Municipal Corporation	No	NA	NA	NA	NA
Gujarat	Kalavad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Jam-Jodhpur Nagarpalika	No	NA	NA	NA	NA
Gujarat	Dhrol Nagarpalika	No	NA	NA	NA	NA
Gujarat	Sikka Nagarpalika	No	NA	NA	NA	NA
Gujarat	Jamraval Nagarpalika	No	NA	NA	NA	NA
Gujarat	Khambhaliya Nagarpalika	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Salaya Nagarpalika	No	NA	NA	NA	NA
Gujarat	Dwarka Nagarpalika	No	NA	NA	NA	NA
Gujarat	Okha Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bhanvad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Jetpur-Navagadh Nagarpalika	No	NA	NA	NA	NA
Gujarat	Dhoraji Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bhayavadar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Upleta Nagarpalika	No	NA	NA	NA	NA
Gujarat	Veraval-Patan Joint Municipality	No	NA	NA	NA	NA
Gujarat	Talala Nagarpalika	No	NA	NA	NA	NA
Gujarat	Visavadar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bantwa Nagarpalika	No	NA	NA	NA	NA
Gujarat	Chorwad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Kodinar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Sutrapada Nagarpalika	No	NA	NA	NA	NA
Gujarat	Manavadar Nagarpalika	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Junagadh Municipal Corporation	Yes	NA	Burial	No	NA
Gujarat	Keshod Nagarpalika	No	NA	NA	NA	NA
Gujarat	Mangrol Nagarpalika	No	NA	NA	NA	NA
Gujarat	Vanthali Nagarpalika	No	NA	NA	NA	NA
Gujarat	Una Nagarpalika	Yes	NA	Burial	No	NA
Gujarat	Bhuj Nagarpalika	No	NA	NA	NA	NA
Gujarat	Mandvi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Gandhidham Nagarpalika	No	NA	NA	NA	NA
Gujarat	Anjar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bhachau Nagarpalika	No	NA	NA	NA	NA
Gujarat	Mundra Nagarpalika	No	NA	NA	NA	NA
Gujarat	Rapar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Mehsana Nagarpalika	No	NA	NA	NA	NA
Gujarat	Unjha Nagarpalika	No	NA	NA	NA	NA
Gujarat	Kadi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Visanagar Nagarpalika	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Vadnagar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Vijapur Nagarpalika	No	NA	NA	NA	NA
Gujarat	Kheralu Nagarpalika	No	NA	NA	NA	NA
Gujarat	Morbi Nagarpalika	Yes but not as per CPCB guidelines	NA	Manually	Yes	NA
Gujarat	Wankaner Nagarpalika	Yes but not as per CPCB guidelines	NA	Manually	No	NA
Gujarat	Halvad Nagarpalika	Not as per CPCB guidelines	NA	NA	Yes	NA
Gujarat	Maliya-Miyana Nagarpalika	Not as per CPCB guidelines	NA	NA	No	NA
Gujarat	Nadiad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Kapadvanj Nagarpalika	No	NA	NA	NA	NA
Gujarat	Chaklasi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Mahemdavad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Kheda Nagarpalika	No	NA	NA	NA	NA
Gujarat	Dakor Nagarpalika	No	NA	NA	NA	NA
Gujarat	Kathalal Nagarpalika	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Mahudha Nagarpalika	No	NA	NA	NA	NA
Gujarat	Kanjari Nagarpalika	Yes	NA	NA	NA	NA
Gujarat	Thasra Nagarpalika	No	NA	NA	NA	NA
Gujarat	Navsari – Vejalpore Nagarpalika	Yes (Others)	NA	No	No	NA
Gujarat	Gandevi Nagarpalika	Yes (Others)	NA	No	No	NA
Gujarat	Bilimora Nagarpalika	Yes (Others)	NA	No	No	NA
Gujarat	Vyara Nagarpalika	Yes (Others)	NA	No	No	NA
Gujarat	Songadh Nagarpalika	Yes (Others)	NA	No	No	NA
Gujarat	Palanpur Nagarpalika	No	NA	NA	NA	NA
Gujarat	Dhanera Nagarpalika	No	NA	NA	NA	NA
Gujarat	Tharad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Thara Nagarpalika	No	NA	NA	NA	NA
Gujarat	Deesa Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bhabhar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Patan Nagarpalika	No	NA	NA	NA	NA
Gujarat	Siddhpur Nagarpalika	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Chanasma Nagarpalika	No	NA	NA	NA	NA
Gujarat	Radhanpur Nagarpalika	No	NA	NA	NA	NA
Gujarat	Harij Nagarpalika	No	NA	NA	NA	NA
Gujarat	Porbandar-chhaya nagarpalika	Yes (1.5 acer land)	@ 70 animal	Deep burial	No	NA
Gujarat	Ranavav nagarpalika	No	NA	NA	NA	NA
Gujarat	Kutiyana nagarpalika	No	NA	NA	NA	NA
Gujarat	Rajkot Municipal Corporation	Yes (Deep burial)	1.5 MT per day	Deep burial Method	Yes	Yes
Gujarat	Jasdan Nagarpalika	Yes	500 kg per day	Deep burial S. No. 1161, Old Kalorana Road, Jasdan	Yes	Yes
Gujarat	Gondal Nagarpalika	Yes	500 kg per day	Lifter Machine Big dead animal like cow, horse, bulls etc. are given to Chamar Community for making bone-powder and the other process for lather. Small dead animal like dogs, cats etc. are buried in the land digged for this purpose.	Yes	Yes

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Umbergaon Nagarpalika	Nil	Nil	Nil	Nil	Nil
Gujarat	Surat Municipal Corporation	Yes	Skin/hide: 200nos/month, Horn/hoof: 2.5 MT/month, Meat meal/meat cum bone meal: 2 ton/month, Bone: 8 MT/month, Fat: 0.8 MT/month, Bio fertiliser/proteins/vitamins: 5 MT/month	Burial of animals after recovery of valuable material, Remarks: SMC has planned a state of art plant with biomethanation and incineration system in the 15 th finance commission and it shall be functional by end of 2023.	Yes,(AW – 64541), *As per the information provided by SMC.	Yes
Gujarat	Kadodara Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bardoli Nagarpalika	No	NA	NA	NA	NA
Gujarat	Mandvi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Tarsadi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Surendrnagar-Dudharej-Wadhwan Nagarpalika	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Patadi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Chotila Nagarpalika	No	NA	NA	NA	NA
Gujarat	Limbadi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Thangadh Nagarpalika	No	NA	NA	NA	NA
Gujarat	Dhrangadhra Nagarpalika	No	NA	NA	NA	NA
Gujarat	Vadodara Municipal Corporation , - Processing Facility Of Animal Carcass Waste\ Slaughterhouse Waste	yes	5T/D –Bio Methane Plant	Crusher ,Anaerobic digester	No , CTE granted no: 58875 dtd 30/01/2014	No facility for w/w treatment provided. Facility is not continuous working its partially in operation. CCA not obtained
Gujarat		yes	Incinerator	Single chamber Diesel fired with 15 meter stack height	No	CCA not obtained
Gujarat	Padra Nagarpalika	No	NA	NA	NA	NA
Gujarat	Savli Nagarpalika	No	NA	NA	NA	NA
Gujarat	Karjan Nagarpalika	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Dabhoi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Chhotaudepur Nagarpalika	No	NA	NA	NA	NA
Gujarat	Vapi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Dharampur Nagarpalika	No	NA	NA	NA	NA
Gujarat	Pardi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Valsad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bareja Nagarpalika	No(burial is carried out after skin removal)	NA	NA	NA	NA
Gujarat	Himmatnagar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Idar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Prantij Nagarpalika	No	NA	NA	NA	NA
Gujarat	Vadali Nagarpalika	No	NA	NA	NA	NA
Gujarat	Khedbrahma Nagarpalika	No	NA	NA	NA	NA
Gujarat	Talod Nagarpalika	No	NA	NA	NA	NA
Gujarat	Modasa Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bayad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bhavnagar Municipal Corporation	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Sihor Nagarpalika	No	NA	NA	NA	NA
Gujarat	Palitana Nagarpalika	No	NA	NA	NA	NA
Gujarat	Vallabhipur Nagarpalika	No	NA	NA	NA	NA
Gujarat	Mahuva Nagarpalika	No	NA	NA	NA	NA
Gujarat	Talaja Nagarpalika	No	NA	NA	NA	NA
Gujarat	Gariyadhar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Amreli Nagarpalika	No	NA	NA	NA	NA
Gujarat	Babra Nagarpalika	No	NA	NA	NA	NA
Gujarat	Rajula Nagarpalika	No	NA	NA	NA	NA
Gujarat	Jafrabad Nagarpalika	No	NA	NA	NA	NA
Gujarat	Savarkundla Nagarpalika	No	NA	NA	NA	NA
Gujarat	Bagasara Nagarpalika	No	NA	NA	NA	NA
Gujarat	Damnagar Nagarpalika	No	NA	NA	NA	NA
Gujarat	Chalala Nagarpalika	No	NA	NA	NA	NA
Gujarat	Lathi Nagarpalika	No	NA	NA	NA	NA
Gujarat	Dholka Nagarpalika	Details awaited	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Gujarat	Viramgam Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Sanand Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Bavla Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Dhandhuka Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Barvala Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Botad Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Gadhda Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Kalol(G) Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Dehgam Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Mansa Nagarpalika	Details awaited	NA	NA	NA	NA
Gujarat	Gandhinagar Municipal Corporation,	Details awaited	NA	NA	NA	NA
Himachal Pradesh	Bilaspur	Yes	NA	Deep Burial	No	Yes
Himachal Pradesh	Ghumarwin	Yes	500 sq meter	Deep Burial	No	Yes
Himachal Pradesh	Naina Devi Ji	No	No	No	No	No
Himachal Pradesh	Talai	Yes	200 sq meter	Deep Burial	No	Yes
Himachal Pradesh	Chamba	No	NA	Deep Burial	No	Yes

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Himachal Pradesh	Chowari	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Dalhousie	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Bhota	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Hamirpur	Yes	2	Deep Burial	No	Yes
Himachal Pradesh	Nadaun	No	NA	Deep Burial	No	No
Himachal Pradesh	Sujanpur	No	NA	Deep Burial	No	No
Himachal Pradesh	Baijnath-Paprola	Yes	-	Deep Burial	No	Yes
Himachal Pradesh	Dehra	No	NA	Deep Burial	No	No
Himachal Pradesh	Dharamshala	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Jawali	Yes	500 sq meter	Deep Burial	No	Yes
Himachal Pradesh	Jwalamukhi	No	NA	Nil	No	No
Himachal Pradesh	Kangra	Yes	1 kanal	Burial Method	No	Yes
Himachal Pradesh	Nagrota	Yes	-	Deep Burial	No	Yes
Himachal Pradesh	Nurpur	Yes	-	Deep Burial	No	Yes
Himachal Pradesh	Palampur	Yes	-	Deep Burial	No	Yes
Himachal Pradesh	Banjar	Yes	-	Deep Burial	No	No
Himachal Pradesh	Bhuntar	No	NA	Deep pit burial	No	Yes

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Himachal Pradesh	Kullu	Yes	20ft - 10 ft	Carcass of animal put into a deep pit and salt poured over it so that carcass can dispose of quickly	No	Yes
Himachal Pradesh	Manali	Yes	800 sq meter	Deep Burial	No	Yes
Himachal Pradesh	Jogindernagar	No	NA	0	No	Yes
Himachal Pradesh	Karsog	No	NA	NA	No	No
Himachal Pradesh	Mandi	Yes	500 sq meter	Deep Burial	No	Yes
Himachal Pradesh	Nerchowk	No	NA	Nil	No	No
Himachal Pradesh	Rewalsar	No	NA	NA	No	No
Himachal Pradesh	Sarkaghat	No	NA	NA	No	No
Himachal Pradesh	Sundernagar	Yes	-	Deep Burial Manually	No	Yes
Himachal Pradesh	Chopal	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Jubbal	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Kotkhai	No	NA	NA	No	No
Himachal Pradesh	Narkanda	No	NA	Deep Burial	No	Yes

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Himachal Pradesh	Rampur	Yes	20 Nos.	Deep Pit Burial with salt for fast decomposition	No	Yes
Himachal Pradesh	Rohroo	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Shimla	NP	NA	NA	NA	NA
Himachal Pradesh	Sunni	Yes	1 bigha	Deep Burial Trench	No	Yes
Himachal Pradesh	Theog	No	NA	Nil	No	No
Himachal Pradesh	Nahan	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Paonta Sahib	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Rajgarh	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Arki	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Baddi	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Nalagarh	No	NA	Deep Burial	No	Yes
Himachal Pradesh	Parwanoo	No	NA	Deep Burial	No	No
Himachal Pradesh	Solan	Yes	-	Deep Burial	No	Yes
Himachal Pradesh	Daulatpur	No	NA	Deep Burial	No	No
Himachal Pradesh	Gagret	No	NA	No	No	No
Himachal Pradesh	Mehatpur	No	NA	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Himachal Pradesh	Santokhgarh	No	NA	Deep Burial	No	No
Himachal Pradesh	Tahliwal	No	NA	Deep Burial	No	No
Himachal Pradesh	Una	No	NA	Deep Burial	No	No
Jammu & Kashmir	Jammu MC	Yes	5 kanal	Deeep Burial	No	Yes
Jammu & Kashmir	Akhnoor	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Gho-Manhasan	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Bishnah	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Arnia	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	R.S. Pura	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Khour	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Jourian	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Samba	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Vijaypur	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Bari-Brahamana	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Ramgarh	No	N/A	N/A	N/A	N/A

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Hiranagar	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No Strict direction issued from Directorate office to all executive officers
Jammu & Kashmir	Kathua	Yes	Not known	Deep Burial	No	NA
Jammu & Kashmir	Basholi	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Lakhanpur	Yes	Not known As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No Strict directions issued from Directorate office to all executive officers
Jammu & Kashmir	Billawar	No	N/A	N/A	N/A	N/A

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Parole	Yes	Not known As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No Strict directions issued from Directorate office to all executive officers
Jammu & Kashmir	Rajouri	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Sunderbani	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Kalakote	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Nowshera	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Thanamandi	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Kishtwar	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Udhampur	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Chenani	No	N/A	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Ramnagar	Yes	Not known As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No Strict directions issued from Directorate office to all executive officers
Jammu & Kashmir	Katra	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Reasi	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Doda	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Thathri	Yes	Not known As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No Strict directions issued from Directorate office to all executive officers
Jammu & Kashmir	Bhaderwah	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Ramban	No	N/A	N/A	N/A	N/A

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Batote	Yes	Not known As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No Strict directions issued from Directorate office to all executive officers
Jammu & Kashmir	Banihal	No	N/A	N/A	N/A	N/A
Jammu & Kashmir	Poonch	Yes	Not known As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No Strict directions issued from Directorate office to all executive officers

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Surankote	Yes	Not known As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No Strict directions issued from Directorate office to all executive officers
Jammu & Kashmir	Anantnag	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Achabal	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Bijbehara	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Kokernag	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Mattan	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Pahalgam	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Qazigund	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Aishmuqam	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Seer-Hamdan	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Dooru-Verinag	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Kulgam	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Yaripora	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Frisal	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Devsar	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Pulwama	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Pampore	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Tral	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Khrew	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Awantipora	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Shopian	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Ganderbal	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Budgam	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Chari-Sharief	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Beerwah	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Magam	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Khansahib	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Chadoora	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Baramulla	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Sopore	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Kunzer	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Pattan	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Tangmarg/Gulmarg	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Uri	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Wattergam	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Bandipora	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Hajin	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Sumbal	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Kupwara	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Jammu & Kashmir	Handwara	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Langate	Yes	N/A As no specific piece of land has been identified and deep burial is conducted at randomly chosen sites	Deep Burial	No	No
Jammu & Kashmir	Sringar Municipal Corporation	Yes	3.5 kanal	Deep Burial	Yes	Yes
Karnataka	City Corporation, Tumkur.	No	NA	NA	NA	NA
Karnataka	City Municipal Council, Sira.	No	NA	NA	NA	NA
Karnataka	City Municipal Council, Tiptur.	No	NA	NA	NA	NA
Karnataka	Town Municipal Council, Kunigal.	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Karnataka	Town Municipal Council, Madhugiri.	No	NA	NA	NA	NA
Karnataka	Town Municipal Council, Pavagada.	No	NA	NA	NA	NA
Karnataka	Town Municipal Council, Chikkanayakanah	No	NA	NA	NA	NA
Karnataka	Town Panchayath, Gubbi.	No	NA	NA	NA	NA
Karnataka	Town Panchayath, Koratagere.	No	NA	NA	NA	NA
Karnataka	Town Panchayath, Turuvekere	No	NA	NA	NA	NA
Karnataka	Town Panchayath, Hulyar.	No	NA	NA	NA	NA
Karnataka	City Corporation, Belagavi	Yes	Entire carcass waste is handed over to Ramky	Handed over to Ramky	Yes	Yes
Karnataka	TMC, Soundatti, Belagavi-Dist	Yes	Entire carcass waste is handed over to Ramky	Pit Composting	Yes	Yes
Karnataka	TMC, Bailhongal, Belagavi-Dist	Yes	Entire carcass waste is handed over to Ramky	Pit Composting	Yes	Yes

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Karnataka	TMC, Ramdurg, Belagavi-Dist	Yes	Entire carcass waste is handed over to Ramky	Pit Composting	Yes	Yes
Karnataka	TMC, Munavalli, Belagavi-Dist	Handed over to MSW site, Soundatti	Entire carcass waste is handed over to Ramky	Pit Composting	Yes	Yes
Karnataka	TP, Khanapur, Belagavi-Dist	Yes	Entire carcass waste is handed over to Ramky	Pit Composting	Yes	Yes
Karnataka	TP, Kittur, Belagavi-Dist	YES	Entire carcass waste is handed over to Ramky	Pit Composting	Yes	Yes
Karnataka	TP, MK Hubli, Belagavi-Dist	Handed over to MSW site, Kittur	Entire carcass waste is handed over to Ramky	Pit Composting	Yes	Yes
Maharashtra	Satara Municipal Council	No	NA	NA		NA
Mizoram	Aizawl Municipal Corporation (Rural Slaughter House, Mualpui, Aizawl)	Yes	96 sq. ft	Deep Burial	Yes, from Mizoram PCB	Yes

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Mizoram	Aizawl, Mizoram (District A.H & Vety)	Yes	60 sq. ft	Deep Burial	Yes, From District Collector, Aizawl	Yes
Mizoram	Champhai, Mizoram (District A.H & Vety)	Yes	60 sq. ft	Deep Burial	Yes, From District Collector Champhai	Yes
Mizoram	Lunglei, Mizoram (District A.H & Vety)	Yes	60 sq. ft	Deep Burial	Yes, From District Collector, Lunglei	Yes
Mizoram	Kolasib, Mizoram (District A.H & Vety)	Yes	60 sq. ft	Deep Burial	Yes, From District Collector, Kolasib	Yes
Mizoram	Mamit, Mizoram (District A.H & Vety)	Yes	60 sq. ft	Deep Burial	Yes, From District Collector, Mamit	Yes
Mizoram	Siaha, Mizoram (District A.H & Vety)	Yes	60 sq. ft	Deep Burial	Yes, From District Collector, Siaha	Yes
Mizoram	Lawngtlai, Mizoram (District A.H & Vety)	Yes	60 sq. ft	Deep Burial	Yes, From District Collector, Lawngtlai	Yes
Mizoram	Serchhip, Mizoram (District A.H & Vety)	Yes	60 sq. ft	Deep Burial	Yes, From District Collector Serchhip	Yes
Nagaland	Kohima Municipal Council	yes	20	Deep Burial	No	Yet to be ascertained
Nagaland	Dimapur Municipal Council	yes	20	Deep Burial	No	NA
Nagaland	Mokokchung Municipal Council	yes	20	Deep Burial	No	NA
Nagaland	Wokha town council	yes	10	Deep Burial	No	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Nagaland	Kiphire town council	yes	10	Deep Burial	No	NA
Nagaland	Mon town council	yes	10	Deep Burial	No	NA
Nagaland	Tuensang town council	yes	10	Deep Burial	No	NA
Nagaland	Zunheboto town council	yes	10	Deep Burial	No	NA
Nagaland	Phek town council	yes	10	Deep Burial	No	NA
Nagaland	Pfutsero town council	yes	10	Deep Burial	No	NA
Nagaland	Aghunato town council	No	Nil	Nil	No	No
Nagaland	Tizit town Council	No	Nil	Nil	No	No
Nagaland	Chumukedima town council	yes	10	Deep Burial	No	NA
Nagaland	Naginimora town council	yes	10	Deep Burial	No	NA
Nagaland	Changtonya town council	yes	10	Deep Burial	No	NA
Nagaland	Chozuba town council	yes	10	Deep Burial	No	NA
Nagaland	Sataka town council	No	Nil	Nil	No	No
Nagaland	Medziphema town council	yes	10	Deep Burial	No	NA
Nagaland	Atoizu town council	No	Nil	Nil	No	No
Nagaland	Meluri town council	No	Nil	Nil	No	No
Nagaland	Longkhim town council	No	Nil	Nil	No	No
Nagaland	Bhandari town council	No	Nil	Nil	No	No
Nagaland	Tseminyu town council	yes	10	Deep Burial	No	NA
Nagaland	Tuli town council	yes	10	Deep Burial	No	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Nagaland	Niuland town council	No	Nil	Nil	No	No
Nagaland	Chiephobozu town council	No	Nil	Nil	No	No
Nagaland	Aboi town council	No	Nil	Nil	No	No
Nagaland	Tobu town council	No	Nil	Nil	No	No
Nagaland	Shamator town council	Yes	10	Deep Burial	No	NA
Nagaland	Noklak town council	Yes	10	Deep Burial	No	NA
Nagaland	Longleng town council	No	Nil	Nil	No	NA
Nagaland	Tamlu town council	No	Nil	Nil	No	No
Nagaland	Seyochung town council	No	Nil	Nil	No	No
Nagaland	Mangkolemba	No	Nil	Nil	No	No
Nagaland	Pungro Town Council	Yes	10	Deep Burial	No	NA
Nagaland	Peren Town Council	Yes	10	Deep Burial	No	NA
Nagaland	Jalukie Town Council	Yes	10	Deep Burial	No	NA
Nagaland	Tenning Town Council	Yes	10	Deep Burial	No	NA
Nagaland	East Dimapur Town Council	Yes	10	Deep Burial	No	NA
Sikkim	Gangtok Municipal Corporation, Gangtok, East Sikkim	No	NA	NA	NA	NA
Sikkim	Gyalshing Municipal Council, Gyalshing West Sikkim	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Sikkim	Singtam Nagar Panchayat, Singtam East Sikkim	No	NA	NA	NA	NA
Sikkim	Mangan Nagar Panchayat, Mangan North Sikkim	No	NA	NA	NA	NA
Sikkim	Namchi Municipal Council, Namchi South Sikkim	No	NA	NA	NA	NA
Sikkim	Jorethang Municipal Council, Jorethang South Sikkim	No	NA	NA	NA	NA
Sikkim	Rangpo Nagar Panchayat, Rangpo East Sikkim	No	NA	NA	NA	NA
Tamil Nadu	Ariyalur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Jayankondam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Perambalur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Udayarpalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Varadarajanpettai Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Labbaikudikadu Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Poolambadi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kurumbalur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Arumbavur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Greater Chennai Corporation	No	NA	NA	NA	NA
Tamil Nadu	Coimbatore Corporation	No	NA	NA	NA	NA
Tamil Nadu	Pollachi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Valparai Municipality	No	NA	NA	NA	NA
Tamil Nadu	ALANDURAI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	ANAIMALAI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	CHETTIPALAYAM Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	DHALIYUR Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	ETTIMADAI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	IRUGUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	KANNAMPALAYA M Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	KARUMATHAMP ATTI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	KINATHUKADAV U Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	KOTTUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	MADUKKARAI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	MOPPERIPALAYAM Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	ODAYAKULAM Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	OTHAKKAL MANDAPAM Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	PALLAPALAYAM Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	PERIYANEGAMA MA Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	PERUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	POOLUVAPATTI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	SAMATHUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	SULESWARANP ATTI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	SULUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	THENKARAI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	THIRUMALAYAM PALAYAM Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	THONDAMUTHU R Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	VEDAPATTI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	VELLALORE Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	VETTAIKARANP UDUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	ZAMINUTHUKULI Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Mettupalayam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Annur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Dhaliyur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Gudalur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Idigarai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Karamadai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Narasimmanaike npalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	No.4, Veerapandi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Periyanaickenpalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sarkarsamakulam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sirumugai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Cuddalore Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Virudhachalam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Nellikuppam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Dharmapuri Municipality	No	NA	NA	NA	NA
Tamil Nadu	Pennagaram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Papparapatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Palacode Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Marandahalli Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Karimangalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kambainallur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kadathur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	B.Mallapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pappireddipatti Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Harur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Dindigul Municipal Corporation	No	NA	NA	NA	NA
Tamil Nadu	Oddanchatram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Palani Municipality	No	NA	NA	NA	NA
Tamil Nadu	Kodaikanal Municipality	No	NA	NA	NA	NA
Tamil Nadu	Ayyampalayam Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Ayakudi Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Ammanaickanoor Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Agaram Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Balashamuthiram Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Keeranur Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Natham Townpanchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Neikarapatty Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Nilakottai Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Palayam Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Pannaikadu Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Sevugampatti Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Sithayankottai Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Sriramapuram Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Thadicombu Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Vadamadurai Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Vathalakundu Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Vedasandur Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Ayyalur Townpanchayat	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Eriyodu Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Kannivadi Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Pattiveeranpatti Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Chinnalalpatty Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Erode Corporation	No	NA	NA	NA	NA
Tamil Nadu	M/s. Sivagiri Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Modakurichi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Avalpoondurai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Vengambur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Vadugapatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Kollankoil Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Unjalur Town Panchayat	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	M/s. Arachalur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Kodumudi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Chithode Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Nasiyanoor Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Pasur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Chennasamuthiram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Vellottamparappu Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Kilampadi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Ponneri Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Gummidipoondi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Arani Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Naravarikuppam Town Panchayat	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Minjur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kancheepuram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Nagercoil Corporation	No	NA	NA	NA	NA
Tamil Nadu	Colachel Municipality	No	NA	NA	NA	NA
Tamil Nadu	kuzhithurai Municipality	No	NA	NA	NA	NA
Tamil Nadu	Padmanabhapuram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Karur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Kulithalai Municipality	No	NA	NA	NA	NA
Tamil Nadu	Puliyur Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	Aravakurichi Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	Krishnarayapuram Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	Maruthur Town Panchayats	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Nangavaram Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	P.J.Cholapuram Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	Pallapatti Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	Punjai Thottakurichi Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	Punjai Pugalur Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	TNPL Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	Uppidamangalam Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	Hosur Municipal Corporation	No	NA	NA	NA	NA
Tamil Nadu	Krishnagiri Municipality	No	NA	NA	NA	NA
Tamil Nadu	Uthangarai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kaveripattinam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kelamangalam Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Bargur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Denkanikottai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Nagojanahalli Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kumarapalayam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Pallipalayam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Thiruchengode Municipality	No	NA	NA	NA	NA
Tamil Nadu	Idapadi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Alampalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Mallasamudram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	PadaveeduTown Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sankari Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Arasiramani Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Konganapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Poolampatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Edanganasalai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thevur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Madurai Corporation	No	NA	NA	NA	NA
Tamil Nadu	Thirumangalam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Melur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Usilampatti Municipality	No	NA	NA	NA	NA
Tamil Nadu	A.Vallapatti Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Alanganallur Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Vadipatti Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Elumalai Townpanchayat	No	NA	NA	NA	NA

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State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	T.Kallupatti Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Paravai Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Palamedu Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Sholavandan Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Peraiyur Townpanchayat	No	NA	NA	NA	NA
Tamil Nadu	Pallavaram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Pammal Municipality	No	NA	NA	NA	NA
Tamil Nadu	Anakaputhur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Tambaram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Sembakkam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Maraimalai Nagar Municipality	No	NA	NA	NA	NA
Tamil Nadu	Chengalpattu Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Maduranthagam Municipality	No	NA	NA	NA	NA
Tamil Nadu	St.Thomas Mount Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Kattankulathur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Thriupporur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Thirukalukundram Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Cheythur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Lathur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Chithampur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Mamallapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Chitlapakkam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Nandhivaram Guduvancherry Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Perungalathur Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Thirukalukundram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Acharapakkam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Karunkuzhi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thiruporur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thiruneermalai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Madambakkam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Edaikazhinadu Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Peerkankaranai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Nagapattinam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Mayiladuthurai Municipality	No	NA	NA	NA	NA
Tamil Nadu	Sirkali Municipality	No	NA	NA	NA	NA
Tamil Nadu	Vedaranyam Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Thiruvarur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Mannarkudi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Thiruthuraipoondi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Koothanallur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Kilvelur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vaithiswarenkovil Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kuthalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thittacherry Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Tharangambadi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thalainairu Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Velankanni Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Manalmedu Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Nannilam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Peralam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Needamangalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kudavasal Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Valangaiman Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Koradachery Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Muthupettai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Namakkal Municipality	No	NA	NA	NA	NA
Tamil Nadu	Rasipuram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Mohanur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Namagiripet Toan Panchayat	No	NA	NA	NA	NA
Tamil Nadu	R Pudupatty Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Venkarai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pothanur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pandamangalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Erumapatty Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Seerapalli Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Paramathi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Velur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Athanur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kalapanaickenpatt y Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vennandur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sendamangalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pillanallur Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Pottanam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Udhagamandalam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Coonoor Municipality	No	NA	NA	NA	NA
Tamil Nadu	Nelliyalam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Gudalur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Naduvattam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sholur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Bikkatty Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kil Kundah Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Ketti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Hulical Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Adigaratty Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Jegathala Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kotagiri Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Devarshola Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	O' Valley Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Bhavani Municipality	No	NA	NA	NA	NA
Tamil Nadu	Gobichettipalayam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Punjaipuliampatti Municipality	No	NA	NA	NA	NA
Tamil Nadu	Sathyamangalam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Ammapettai Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Anthiyur Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Appakudal Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Ariyappampalayam Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Athani Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Bhavanisagar Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	ChennimalaiTown panchayat	No	NA	NA	NA	NA
Tamil Nadu	Elathur Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Jambai Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kanjikovil Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Karumandichellipalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	KasipalayamTown panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kembanaickenpalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kolappalur Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kugalur Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Lakkampatti Town panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Nallmpatti Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Nambiyur Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Nerunjipettai Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Olagadam Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	P.Mettupalayam Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	PallapalayamTown panchayat	No	NA	NA	NA	NA
Tamil Nadu	Periyakodivery Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Perundurairi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	PethampalayamTown panchayat	No	NA	NA	NA	NA
Tamil Nadu	Salangapalayam Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vaniputhur Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pudukkottai Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Aranthangi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Alangudi	No	NA	NA	NA	NA
Tamil Nadu	Annavasal	No	NA	NA	NA	NA
Tamil Nadu	Arimalam	No	NA	NA	NA	NA
Tamil Nadu	Illuppur	No	NA	NA	NA	NA
Tamil Nadu	Karambakudi	No	NA	NA	NA	NA
Tamil Nadu	Keeramangalam	No	NA	NA	NA	NA
Tamil Nadu	Keeranur	No	NA	NA	NA	NA
Tamil Nadu	Ponnamaravathy	No	NA	NA	NA	NA
Tamil Nadu	Ramanathapuram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Paramakudi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Keelakarai Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Rameswaram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Thondi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sayalkudi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	RS Mangalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Abiramam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kamuthi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Mandapam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Mudukulathur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Salem Corporation	No	NA	NA	NA	NA
Tamil Nadu	Attur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Mettur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Narasingapuram Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Ayothiapattanam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Attayampatty Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kannankurichi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kolathur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Mecheri Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Omalur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	P.N.Patty Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	P.N.Palayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Tharamangalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thammampatty Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Valapadi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Veerakkalpudur Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Jalakandapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Belur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Elampillai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Gangavalli Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kadayampatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Karuppur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Keeripatty Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Mallur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Panamarathupatty Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sendarapatty Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thedavor Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Veeraganur Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Yethapur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Arasiramani Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Nangavalli Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vanavasi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	SIVAGANGAI Municipality	No	NA	NA	NA	NA
Tamil Nadu	KARAIKKUDI Municipality	No	NA	NA	NA	NA
Tamil Nadu	DEVAKOTTAI Municipality	No	NA	NA	NA	NA
Tamil Nadu	NATTARASANKO TTAI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	MANAMADURAI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	ILAYANGUDI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	THIRUPPUVANA M Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	KANADUKATHAN Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	KOTTAIYUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	KANDANUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	PALLATHUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	PUDUVAYAL Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	THIRUPPATHUR Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	NERKUPPAI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	SINGAMPUNARI Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thanjavur Municipal Corporation	No	NA	NA	NA	NA
Tamil Nadu	Kumbakonam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Pattukkottai Municipality	No	NA	NA	NA	NA
Tamil Nadu	Adirampattinam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Aduthurai Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Ammapettai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Ayyampettai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Madukkur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Orathanadu Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Papanasam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thirukattupalli Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thiruvaiyaru Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Peravurani Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vallam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Dharasuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Melattur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Swamimalai Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Thirunageswaram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thirupanthal Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thirubuvanam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thiruvaidaimaruthur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sholapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Melathiruppanthurthi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Perumagalur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Veppathur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thanjavur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Budalur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Thiruvaiyaru Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Orathanadu Panchayat Union	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Thiruvonam Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Kumbakonam Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Thiruvudaimarudur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Thirupanandhal Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Papanasam Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Ammapettai Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Pattukkottai Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Madukkur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Peravurani Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Sethubavachatram Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Theni – Allinagaram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Periyakulam Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Bodinaickkanur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Chinnamanur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Cumbum Municipality	No	NA	NA	NA	NA
Tamil Nadu	Gudalur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Andipatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vadugapatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Genguvarpatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thamaraikulam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Boothipuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Palanichettipatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Veerapandi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Melachokkanathapuram Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	B.Meenakshipuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kombai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pannaipuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thevaram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Uththamapalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kamayagoundanpatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kuchanur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Devathanapatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Markaiyankottai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Odaipatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pudhupatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Anumanthanpatti Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Highways Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thenkarai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Thoothukudi Corporation	No	NA	NA	NA	NA
Tamil Nadu	M/s. Kovilpatti Municipality	No	NA	NA	NA	NA
Tamil Nadu	M/s. Kayalpattinam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Authoor Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Arumuganeri Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kanam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Perunkulam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Eral Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sawyerpuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thenthiruperai Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Tiruchendur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Nazereth Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kayathar Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kadambur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vilathikulam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kalugumalai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Ettayapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pudur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Udangudi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Alwarthirunagari Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sattankulam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Srivaikuntam Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Tirunelveli City Municipal Corporation	No	NA	NA	NA	NA
Tamil Nadu	Ambasamudram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Vickramasingapuram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Kadayanallur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Puliyankudi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Sankarankovil Municipality	No	NA	NA	NA	NA
Tamil Nadu	Shencottai Municipality	No	NA	NA	NA	NA
Tamil Nadu	Tenkasi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Tiruppur Corporation	No	NA	NA	NA	NA
Tamil Nadu	Kangeyam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Vellakovil Municipality	No	NA	NA	NA	NA
Tamil Nadu	Avinashi Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Uthukuli Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thirumurugan Poondi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kunnathur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Muthur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Palladam Municipality,	No	NA	NA	NA	NA
Tamil Nadu	Dharapuram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Udumalpet Municipality	No	NA	NA	NA	NA
Tamil Nadu	Kannivadi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kolathupalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Madathukulam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Moolanur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kaniyur Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Ruthravathi Town panchayat	No	NA	NA	NA	NA
Tamil Nadu	Samalapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kumaralingam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sankaramanallur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thali Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Chinnakkampalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Palladam Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Pongalur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Udumalpet Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Gudimangalam Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Dharapuram Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Madathukulam Panchayat Union	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Moolanur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Kundadam Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Avadi City Municipal Corporation	No	NA	NA	NA	NA
Tamil Nadu	Poonamallee Municipality	No	NA	NA	NA	NA
Tamil Nadu	Tiruvallur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Thiruverkadu Municipality	No	NA	NA	NA	NA
Tamil Nadu	Tiruttani Municipality	No	NA	NA	NA	NA
Tamil Nadu	Pothatturpet Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Uthukottai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Tiruninravur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thirumazhisai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pallipet Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Tiruvannamalai Municipality	No	NA	NA	NA	NA
Tamil Nadu	Vandavasi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Arni Municipality	No	NA	NA	NA	NA
Tamil Nadu	Tiruvathipuram Municipality	No	NA	NA	NA	NA
Tamil Nadu	Chengam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Chetpet Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Desur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kalambur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kannamangalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kilpennathur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pernamallur Town Panchayats	No	NA	NA	NA	NA
Tamil Nadu	Polur Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Pudupalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vettavalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Trichy City Corporation	No	NA	NA	NA	NA
Tamil Nadu	Thuvakudy Municipality	No	NA	NA	NA	NA
Tamil Nadu	Manapparai Municipality	No	NA	NA	NA	NA
Tamil Nadu	Thuraiyur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Balakrishnampatty TownPanchayat	No	NA	NA	NA	NA
Tamil Nadu	Kallakudi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kattuputhur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Koothappar Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Lalgudi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Mannachanallur Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Mettupalayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Musiri Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Ponnampatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Poovalur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pullambadi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	S. Kannanur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sirugamani Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thathiengarpet Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thottiam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Uppiliyapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Tirupattur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Jolarpet Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Vaniyambadi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Ambur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Gudiyatham Municipality	No	NA	NA	NA	NA
Tamil Nadu	Pernambut Municipality	No	NA	NA	NA	NA
Tamil Nadu	Natrampalli Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Pallikonda Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Odugathur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Alangayam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Udayendiram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Vellore City Municipal Corporation	No	NA	NA	NA	NA
Tamil Nadu	M/s. Arakkonam Municipality	No	NA	NA	NA	NA
Tamil Nadu	M/s. Arcot Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	M/s. Melvisharam Municipality	No	NA	NA	NA	NA
Tamil Nadu	M/s. Ranipet Municipality	No	NA	NA	NA	NA
Tamil Nadu	M/s. Walajahpet Municipality	No	NA	NA	NA	NA
Tamil Nadu	M/s. Ammoor Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Kalavai Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Kaveripakkam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Nemili Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Panapakkam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Pennathur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Sholinghur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Thakkolam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Thimiri Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	M/s. Thiruvalam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Vilapakkam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	M/s. Arakkonam Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	M/s. Arcot Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	M/s. Katpadi Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	M/s. Kaveripakkam Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	M/s. Nemili Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	M/s. Sholinghur Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	M/s. Thimiri Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	M/s. Vellore Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	M/s. Walajahpet Panchayat Union	No	NA	NA	NA	NA
Tamil Nadu	Villupuram Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Tindivanam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Kallakurichi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Gingee Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Valavanur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Marakkanam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kottakuppam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Arakandanallur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Ananthapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vikkiravandi Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thiruvannainallur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Tirukoilur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Manalurpet Town Panchayat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Ulundurpet Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Chinnasalem Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sankarapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Vadakanandhal Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Thiyagadurgam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Aruppukkottai Municipality	No	NA	NA	NA	NA
Tamil Nadu	Rajapalayam Municipality	No	NA	NA	NA	NA
Tamil Nadu	Sattur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Sivakasi Municipality	No	NA	NA	NA	NA
Tamil Nadu	Srivilliputhur Municipality	No	NA	NA	NA	NA
Tamil Nadu	Tiruthangal Municipality	No	NA	NA	NA	NA
Tamil Nadu	Virudhunagar Municipality	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tamil Nadu	Sethur Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Kariapatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Mallankinaru Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Watrap Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Mamsapuram Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	S.Kodikulam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Chettiarpatti Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	Sundarapandiam Town Panchayat	No	NA	NA	NA	NA
Tamil Nadu	W. Pudupatti Town Panchayat	No	NA	NA	NA	NA
Telangana	Atchampet	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Adibatla	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Adilabad	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Alair	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Alampur	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Amangal	NP	NA	Deep Burial	NA	NA
Telangana	Amarchinta	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Ameenpur	NP	NA	Deep Burial	NA	NA
Telangana	Andolejogipet	NP	NA	Deep Burial	NA	NA
Telangana	Armoor	NP	NA	Deep Burial	NA	NA
Telangana	Atmakur	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Pochampally	NP	NA	Deep Burial	NA	NA

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State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Badangpet	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Jadcherla	NP	NA	Deep Burial	NA	NA
Telangana	Bandlaguda Jagir	NP	NA	Deep Burial	NA	NA
Telangana	Banswada	NP	NA	Deep Burial	NA	NA
Telangana	Bellampally	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Bhainsa	NP	NA	Deep Burial	NA	NA
Telangana	Bheemgal	NP	NA	Deep Burial	NA	NA
Telangana	Bhongir	NP	NA	Deep Burial	NA	NA
Telangana	Bhoothpur	NP	NA	Deep Burial	NA	NA
Telangana	Bhupalpally	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Bodhan	NP	NA	Deep Burial	NA	NA
Telangana	Boduppal	NP	NA	Deep Burial	NA	NA
Telangana	Bollaram	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Chandur	NP	NA	Deep Burial	NA	NA
Telangana	Chennur	NP	NA	Deep Burial	NA	NA
Telangana	Cherial	NP	NA	Deep Burial	NA	NA
Telangana	Chityal	NP	NA	Deep Burial	NA	NA
Telangana	Choppandandi	NP	NA	Deep Burial	NA	NA
Telangana	Choutuppal	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Dhammaiguda	NP	NA	Deep Burial	NA	NA
Telangana	Devarkonda	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Dharmapuri	NP	NA	Deep Burial	NA	NA
Telangana	Dornakal	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Dubbaka	NP	NA	Deep Burial	NA	NA
Telangana	Dundigal	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Gadwal	NP	NA	Deep Burial	NA	NA
Telangana	Gajwel	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Ghatkesar	NP	NA	Deep Burial	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Gundlapochampally	NP	NA	Deep Burial	NA	NA
Telangana	Haliya	NP	NA	Deep Burial	NA	NA
Telangana	Husnabad	NP	NA	Deep Burial	NA	NA
Telangana	Huzurabad	NP	NA	- Burial and cremation	NA	NA
Telangana	Huzurnagar	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Ibrahimpattanam	NP	NA	Deep Burial	NA	NA
Telangana	Jagitial	NP	NA	Deep Burial	NA	NA
Telangana	Jalpally	NP	NA	Deep Burial	NA	NA
Telangana	Jammikunta	NP	NA	Deep Burial	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Jangaon	NP	NA	Deep Burial	NA	NA
Telangana	Jawaharnagar	NP	NA	Deep Burial	NA	NA
Telangana	Kagaznagar	NP	NA	Deep Burial	NA	NA
Telangana	Kalwakurthy	NP	NA	Deep Burial	NA	NA
Telangana	Kamareddy	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Karimnagar	NP	NA	Deep Burial	NA	NA
Telangana	Khammam	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Khanapur	NP	NA	Deep Burial	NA	NA
Telangana	Kodada	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Kodangal	NP	NA	Deep Burial	NA	NA
Telangana	Kollapur	NP	NA	Deep Burial	NA	NA
Telangana	Kompally	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Korutla	NP	NA	Deep Burial	NA	NA
Telangana	Kosgi	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Kothagudem	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Kothakota	NP	NA	Deep Burial	NA	NA
Telangana	Kothapally	NP	NA	Deep Burial	NA	NA
Telangana	Kyathanpally	NP	NA	Deep Burial	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	leeja	NP	NA	Deep Burial	NA	NA
Telangana	Luxettipet	NP	NA	Deep Burial	NA	NA
Telangana	Madhira	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Mahabubabad	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Mahabubnagar	NP	NA	Deep Burial	NA	NA
Telangana	Makthal	NP	NA	Deep Burial	NA	NA
Telangana	Mancherial	NP	NA	Deep Burial	NA	NA
Telangana	Mandamarri	NP	NA	Deep Burial	NA	NA
Telangana	Manikonda	NP	NA	Deep Burial	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Manthani	NP	NA	Deep Burial	NA	NA
Telangana	Manuguru	NP	NA	Deep Burial	NA	NA
Telangana	Maripeda	NP	NA	Deep Burial	NA	NA
Telangana	Medak	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Medchal	NP	NA	Deep Burial	NA	NA
Telangana	Meerpet	NP	NA	Deep Burial	NA	NA
Telangana	Metpally	NP	NA	Deep Burial	NA	NA
Telangana	Miryalguda	NP	NA	Deep Burial	NA	NA
Telangana	Mothkur	NP	NA	Deep Burial	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Nagaram	NP	NA	Deep Burial	NA	NA
Telangana	Nagarkurnool	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Nalgonda	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Nandikonda	NP	NA	Deep Burial	NA	NA
Telangana	Narayankhed	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Narayanpet	NP	NA	- Burial and cremation	NA	NA
Telangana	Narsampet	NP	NA	Deep Burial	NA	NA
Telangana	Narsapur	NP	NA	Deep Burial	NA	NA
Telangana	Narsingi	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Nasapur	NP	NA	Deep Burial	NA	NA
Telangana	Neredcherla	NP	NA	Deep Burial	NA	NA
Telangana	Nirmal	NP	NA	Deep Burial	NA	NA
Telangana	Nizamabad	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Nizampet	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Palwancha	NP	NA	Deep Burial	NA	NA
Telangana	Parigi	NP	NA	Deep Burial	NA	NA
Telangana	Parakala	NP	NA	Deep Burial	NA	NA
Telangana	Pebbair	NP	NA	Deep Burial	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Pedda Amberpet	NP	NA	Deep Burial	NA	NA
Telangana	Peddapalli	NP	NA	Deep Burial	NA	NA
Telangana	Peerzadiguda	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Pocharam	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Raikal	NP	NA	Deep Burial	NA	NA
Telangana	Ramagundam	NP	NA	Deep Burial	NA	NA
Telangana	Ramayampet	NP	NA	Deep Burial	NA	NA
Telangana	Sadasivpet	NP	NA	Deep Burial	NA	NA
Telangana	Sangareddy	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Sattupalli	NP	NA	Deep Burial	NA	NA
Telangana	Shadnagar	NP	NA	Deep Burial	NA	NA
Telangana	Shamshabad	NP	NA	Deep Burial	NA	NA
Telangana	Shankarpally	NP	NA	Deep Burial	NA	NA
Telangana	Siddipet	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Sircilla	NP	NA	Deep Burial	NA	NA
Telangana	Sulthanabad	NP	NA	Deep Burial	NA	NA
Telangana	Suryapet	NP	NA	Deep Burial	NA	NA
Telangana	Tandur	NP	NA	Deep Burial	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Tellapur	NP	NA	Deep Burial	NA	NA
Telangana	Tirumalagiri	NP	NA	Deep Burial	NA	NA
Telangana	Thorrur	NP	NA	Deep Burial	NA	NA
Telangana	Thukkuguda	NP	NA	Deep Burial	NA	NA
Telangana	Thumkunta	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Turkayamjal	NP	NA	Deep Burial	NA	NA
Telangana	Thoopran	NP	NA	Deep Burial	NA	NA
Telangana	Vemulawada	NP	NA	Burial and cremation	NA	NA
Telangana	Vikarabad	NP	NA	Deep Burial	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Telangana	Waddepalle	NP	NA	Deep Burial	NA	NA
Telangana	Wanaparthi	NP	NA	Deep Burial	NA	NA
Telangana	Warangal	NP	NA	Deep Burial	NA	NA
Telangana	Wardhannapet	NP	NA	Deep Burial	NA	NA
Telangana	Wyra	NP	NA	Deep Burial	NA	NA
Telangana	Yadagirigutta	NP	NA	- Deep burial (+covering with lime and bleach)	NA	NA
Telangana	Yellandu	NP	NA	Deep Burial	NA	NA
Telangana	Yellareddy	NP	NA	Deep Burial	NA	NA
Telangana	Zaheerabad		NA	Deep Burial	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tripura	Agartala Municipal Corporation	No	NA	Deep Pit Burial Method	No	Yes. ULBs have special vehicles and designated staffs for lifting carcass from road sides as well as households and other places in the Urban area. Disposal is done by deep burial method by digging earth trench in the identified site of the dumping yard using lime and soil as per guideline.
Tripura	Ambassa Municipal Council	No	NA	Deep Pit Burial Method	No	
Tripura	Belonia Municipal Council	No	NA	Deep Pit Burial Method	No	
Tripura	Dharmanagar Municipal Council	No	NA	Deep Pit Burial Method	No	
Tripura	Bishalgarh Municipal Council	No	NA	Deep Pit Burial Method	No	
Tripura	Kailasahar Municipal Council	No	NA	Deep Pit Burial Method	No	

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tripura	Khowai Municipal Council	No	NA	Deep Pit Burial Method	No	NA
Tripura	Kumarghat Municipal Council	No	NA	Deep Pit Burial Method	No	NA
Tripura	Melaghar Municipal Council	No	NA	Deep Pit Burial Method	No	NA
Tripura	Mohanpur Municipal Council	No	NA	Deep Pit Burial Method	No	NA
Tripura	Ranirbazar Municipal Council	No	NA	Deep Pit Burial Method	No	NA
Tripura	Santirbazar Municipal Council	No	NA	Deep Pit Burial Method	No	NA
Tripura	Teliamura Municipal Council	No	NA	Deep Pit Burial Method	No	NA
Tripura	Udaipur Municipal Council	No	NA	Deep Pit Burial Method	No	NA
Tripura	Panisagar Nagar Panchayat	No	NA	Deep Pit Burial Method	No	NA
Tripura	Kamalpur Nagar Panchayat	No	NA	Deep Pit Burial Method	No	NA
Tripura	Jirania Nagar Panchayat	No	NA	Deep Pit Burial Method	No	NA
Tripura	Sonamura Nagar Panchayat	No	NA	Deep Pit Burial Method	No	NA
Tripura	Amarpur Nagar Panchayat	No	NA	Deep Pit Burial Method	No	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Tripura	Sabroom Nagar Panchayat	No	NA	Deep Pit Burial Method	No	NA
Uttarakhand	Dwarahat NP	Not Provided	0	0	0	NA
Uttarakhand	Almora NPP	Not Provided	0	Deep Burial	0	NA
Uttarakhand	Ranikhet NPP	Not Provided	0	0	0	NA
Uttarakhand	Bhikyasain NP	Not Provided	0	0	0	NA
Uttarakhand	Bageshwar NPP	Not Provided	0	Deep Burial	0	NA
Uttarakhand	Kapkot NP	Not Provided	0	0	0	NA
Uttarakhand	Badrinathpuri NP	Not Provided	0	Manual Cremation/River Ghat	0	NA
Uttarakhand	Joshimath MB	Not Provided	0	0	0	NA
Uttarakhand	Gochar	Not Provided	0	Manual Cremation	0	NA
Uttarakhand	Karnaprayag NP	Not Provided	0	Manual Cremation	0	NA
Uttarakhand	Gairsain	Not Provided	0	0	0	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttarakhand	Pipalkoti NP	Not Provided	0	0	0	NA
Uttarakhand	Lohaghat NP	Not Provided	0	0	0	NA
Uttarakhand	Tanakpur NPP	Not Provided	Yes	Deep Burial	No	NA
Uttarakhand	Banbasa NP	Not Provided	0	0	0	NA
Uttarakhand	Vikasnagar NPP	Not Provided	Yes	Bury	No	NA
Uttarakhand	Herbetpur NP	Not Provided	4	0	1	NA
Uttarakhand	Mussoorie NPP	Not Provided	0	Bury	0	NA
Uttarakhand	Doiwala NP	Not Provided	0	0	0	NA
Uttarakhand	Rishikesh NPP	Not Provided	0	Bury	0	NA
Uttarakhand	Pauri NPP	Not Provided	0	Manual Cremation	0	NA
Uttarakhand	Dogadda NPP	Not Provided	0	0	0	NA
Uttarakhand	Kotdwara NPP	Not Provided	0	0	0	NA
Uttarakhand	Swargashram Jonk	Not Provided	0	Manuaaly Cremation/River Ghat	0	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttarakhand	Srinagar NPP	Not Provided	2	Manuaaly Cremation/River Ghat	2	NA
Uttarakhand	Jhabrera NP	Not Provided	0	0	0	NA
Uttarakhand	Manglaur NPP	Not Provided	0	0	0	NA
Uttarakhand	Laksar NP	Not Provided	0	0	0	NA
Uttarakhand	Shivalik Nagar	Not Provided	0	0	0	NA
Uttarakhand	Bhagwanpur NP	Not Provided	0	0	0	NA
Uttarakhand	Roorkee NN	Not Provided	0	Manual Cremation/Burial	0	NA
Uttarakhand	Landhaura NP	Not Provided	0	0	0	NA
Uttarakhand	Bhowali NPP	Not Provided	0	Deep Burial	0	NA
Uttarakhand	Bhowali NPP	Not Provided	Variable	Manual Cremation/Burial	1	NA
Uttarakhand	Ramnagar NPP	Not Provided	2	Burial	0	NA
Uttarakhand	Kaladhungi NP	Not Provided	0	0	0	NA
Uttarakhand	Lalkuan NP	Not Provided	0	0	0	NA

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State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttarakhand	Bhimtal NP	Not Provided	1	Naldaymanti Tal	0	NA
Uttarakhand	Dharchula NP	Not Provided	0	Manual Cremation/River Ghat	0	NA
Uttarakhand	Phithoragarh NPP	Not Provided	0	Manual Cremation/River Ghat	0	NA
Uttarakhand	Gangolihat NP	Not Provided	0	Buried at barren and secluded location. No fixed designated spot.	0	NA
Uttarakhand	Augustmuni	Not Provided	0	Manual Cremation/Burial	0	NA
Uttarakhand	Tilwara NP	Not Provided	0	Manual Cremation/Burial	0	NA
Uttarakhand	Rudraprayag NPP	Not Provided	2	Manual Cremation	0	NA
Uttarakhand	Tehri MB	Not Provided	2	Manual Cremation/River Ghat	0	NA
Uttarakhand	Chamba NP	Not Provided	0	0	0	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttarakhand	Muni ki Reti NP	Not Provided	0	Manual Deep Burial	0	NA
Uttarakhand	Gaja NP	Not Provided	0	0	0	NA
Uttarakhand	Chamyala NP	Not Provided	Blank	0	0	NA
Uttarakhand	Narendranagar NPP	Not Provided	0	Manual Deep Burial	0	NA
Uttarakhand	Kashipur NPP	Not Provided	NA	Burial	NA	NA
Uttarakhand	Mahua Dabra Haripura	Not Provided	0	Manually Disposed	0	NA
Uttar Pradesh	SingahiBhiraura (NP), Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Paliya Kalan (NPP), Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Mailani(NP) Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Gola Gokaran nath (NPP), Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Mohammadi (NPP), Kheri	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Barwar (NP), Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Lakhimpur (NPP), Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Kheri (NP), Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Oel Dhakwa (NP), Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Dhurehra(NP), Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Nighsan (NP) Kheri	No	NA	NA	NA	NA
Uttar Pradesh	Maholi (NP), Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Misrikh-cum-Neemsar (NPP), Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Khairabad (NPP), Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Sitapur (NPP), Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Hargaon (NP)Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Laharpur (NPP), Sitapur	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Tambaur-cum-Ahamdabad (NP), Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Biswan (NPP), Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Mahmudabad (NPP), Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Paintepur (NP), Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Sidhauri(NP), Sitapur	No	NA	NA	NA	NA
Uttar Pradesh	Malihabad (NP), Lucknow	No	NA	NA	NA	NA
Uttar Pradesh	Mahona (NP), Lucknow	No	NA	NA	NA	NA
Uttar Pradesh	Itaunja (NP), Lucknow	No	NA	NA	NA	NA
Uttar Pradesh	Bakshi ka Talab (NP), Lucknow	No	NA	NA	NA	NA
Uttar Pradesh	Kakori (NP), Lucknow	No	NA	NA	NA	NA
Uttar Pradesh	Lunknow (M Corp.) Lucknow	No	NA	NA	NA	NA
Uttar Pradesh	Gosaiganj (NP), Lucknow	No	NA	NA	NA	NA

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State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Amethi (NP), Lucknow	No	NA	NA	NA	NA
Uttar Pradesh	Nagram (NP), Lucknow	No	NA	NA	NA	NA
Uttar Pradesh	Fatepur (NP), Lucknow	No	NA	NA	NA	NA
Uttar Pradesh	Ramnagar (NP), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Dewa (NP), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Nawabganj (NPP+OG), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Banki (NP), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Satrikh (NP), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Zaidpur (NP), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Tikait Nagar (NP), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Dariyabad (NP), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Siddhaur (NP), Barabanki	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Haidergarh (NP), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Subeha (NP), Barabanki	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Nigam Agra	Yes	10-15 cattle per day	Deep Burial use with the help of bleaching powder and salt	Yes	(1)Preparation of DPR is in process for the establishment of carcass utilization plant. (2)Finalize the site for establishment of carcass utilization plant.
Uttar Pradesh	NP Pachhnera	No	NA	NA	NA	NA
Uttar Pradesh	NP PS Hamsabad	No	NA	NA	NA	NA
Uttar Pradesh	NP Dayalbagh	No	NA	NA	NA	NA
Uttar Pradesh	NPPET Madpur	No	NA	NA	NA	NA
Uttar Pradesh	NPP Fatehpursikri	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	NPP Bah	No	NA	NA	NA	NA
Uttar Pradesh	NP Droali	No	NA	NA	NA	NA
Uttar Pradesh	NPSwamibagh	No	NA	NA	NA	NA
Uttar Pradesh	NP Mnahat	No	NA	NA	NA	NA
Uttar Pradesh	NP Dheragarh	No	NA	NA	NA	NA
Uttar Pradesh	NP Jagner	No	NA	NA	NA	NA
Uttar Pradesh	NP Fatehabad	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Modinagar	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad, Muradnagar	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad, Loni	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad, Khoda Makanpur	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat, Niwari	No	NA	NA	No	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Fareednagar	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat, Dasna	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat, Patla	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad, Pilakhuwa	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad, Hapur	Yes	5	NA	No	No
Uttar Pradesh	Nagar Pallika Parishad, Garhmukteshwar	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat, Babugarh	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Nagima, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Chandpur, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Dhampur, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Nazibabad, Bijnor	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Haldaur, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Nehtaur, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Sherkot, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Seohara, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Afzalgarh, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Noorpur, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Kiratpur, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Jhalu, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Mandawar, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Sahaspur, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Badhapur, Bijnor	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Sahanpur, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Jalalabad, Bijnor	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Gajraula, Amroha	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Amroha	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Hasanpur, Amroha	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Ghanaura, Amroha	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Bachraun, Amroha	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Joya, Amroha	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Nawgawa Sadat, Amroha	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Ujhari, Amroha	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Nigam Varanasi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Ramnagar, Varanasi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Gangapur, Varanasi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Mughalsarai, Chandauli	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Chandauli	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Chakiya, Chandauli	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Saiyyadraja, Chandauli	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Jaunpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Mugarabadshahpur, Jaunpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Shahganj, Jaunpur	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Madiyahu, Jaunpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, machh alishahar, Jaunpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kerakat, jaunpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Khetasarai, Jaunpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Zafarabad Jaunpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Ghazipur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Saidpur, Ghazipur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Jangipur, Ghazipur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Dildar Nagar, Ghazipur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, ohmdabad, Ghazipur	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Zamania, Ghazipur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Sadat, Ghazipur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Bahadurganj,	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Bhadohi	No	NA	NA	NA	NA
Uttar Pradesh	Garar Palika Parshad, Gopiganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Ghosia, Bhadohi	No	NA	NA	NA	NA
Uttar Pradesh	nagar Gyanpur, Bhadohi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Khamariya, Bhadohi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Nai Bazar, Bhadohi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Pancharat, Suriyawa, Bhadohi	No	NA	NA	NA	NA

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			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Mubarakpur, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Azamatgarh, Azamgarh,	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Azamgarh, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Jeanpur Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Mehnagar, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Saraimir AzamgarhN	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Atrauliya, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Nizamabad, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Phoolpur, Azamgarh	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Maharajganj, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Katghar, Lalganj, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Bilariyaganj, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Mahul, Azamgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Ballia	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Rasana, Ballia	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Maniyar, Ballia	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Sikandarpur, Ballia	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Belthara Road, Ballia	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Bansdih, Ballia	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Rewati, Ballia	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Sahatwar, Ballia	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Chitbadagaon, Ballia	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Mau	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Ghosi, Mau	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Doharighat, Mau	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Amila, Mau	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Adari, Mau	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kopaganj, Mau	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Mohammadabad Gohana, Mau	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Walidpur, Mau	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Chiraiyakot, Mau	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Madhuban, Mau	No	NA	NA	NA	NA
Uttar Pradesh	Noida Authority	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Nigam Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Atrauli, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Khair, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Iglas, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Jattari, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Pilkhana, Aligarh	No	NA	NA	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Chharra, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Kaudiyaganj, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, harduaganj, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Beswan, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Vijaygarh, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Jalali, Aligarh	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Hathras	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Sikandrarau, Hathras	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Sasni, Hathras	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Sadabad, Hathras	No	NA	NA	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Mandu, Hathras	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Mursan, Hathras	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Sahpau, Hathras	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Purdil Nagar, Hathras	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, hasayan, Hathras	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Etah	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Jalesar, Etah	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Aliganj, Etah	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Marhara, Etah	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Awagarh, Etah	No	NA	NA	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Sakeet, Etah	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Nidhau li Kalan, Etah	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Jaithra, Etah	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Raja ka Rampu, Etah	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Kasganj	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Gajdundwara, Kasganj	No	NA	NA	No	No
Uttar Pradesh	Nagar ;Palika Parishad, Soron, Kasganj	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Patiali, Kasganj	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Sahawar, Kasganj,	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Sidhpura, Kasganj	No	NA	NA	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Bilram, Kasganj	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Mohanpur, Kasganj	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Bhargain, Kasganj	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Amampur, Kasganj	No	NA	NA	No	No
Uttar Pradesh	Nagar Nigam, Firozabad	No	No	No	No	No
Uttar Pradesh	Nagar Palika Parishad, Shikohabad	No	No	No	No	No
Uttar Pradesh	Nagar Palika Parishad, Tundla	No	No	No	No	No
Uttar Pradesh	Nagar Palika Prishad, Sirsaganj	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Jasrana	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Fariha	No	No	No	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Mainpuri	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Kushmara	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Kurawali	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Ghiror	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Karhal	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Bhogaon	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Kishani	No	No	No	No	No
Uttar Pradesh	Nagr Palika Parishad, Etawah	No	No	No	No	No
Uttar Pradesh	Nagar Palika Parishad, Bharthana	No	No	No	No	No
Uttar Pradesh	Nagar Palika Parishad, Jaswant Nagar	No	No	No	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Bakebar	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Lakhna	No	No	No	No	No
Uttar Pradesh	Nagar Panchayat, Ekdil	No	No	No	No	No
Uttar Pradesh	Nagar Nigam Mathuyra-Vrindavan, Mathura	No	0	0	0	0
Uttar Pradesh	Kosi Kalan, Nagar Palika Parishad, Mathura	No	0	0	0	0
Uttar Pradesh	Goverdhan, Nagar Panchayat Mathura,	No	0	0	0	0
Uttar Pradesh	Chhata, Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Barsana, Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Chaumuha , Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Bajna, Nagar Panchayat, Mathura	No	0	0	0	0

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Baldev Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Mahavan Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Nandgaon Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Sounkh, Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Raya, Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Radhakund Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Gokul, Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Farah, Nagar Panchayat, Mathura	No	0	0	0	0
Uttar Pradesh	Bulandshahr	No	NA	NA	No	No
Uttar Pradesh	Anoopshahar	No	NA	NA	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Shikarpur	No	NA	NA	No	No
Uttar Pradesh	Khurja	No	NA	NA	No	No
Uttar Pradesh	Siyana	No	NA	NA	No	No
Uttar Pradesh	Dibai	No	NA	NA	No	No
Uttar Pradesh	Kikandrabad	No	NA	NA	No	No
Uttar Pradesh	Gulaothi	No	NA	NA	No	No
Uttar Pradesh	Khanpur	No	NA	NA	No	No
Uttar Pradesh	B.B. Nagar	No	NA	NA	No	No
Uttar Pradesh	Aurangabad	No	NA	NA	No	No
Uttar Pradesh	Bugrasi	No	NA	NA	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	kakor	No	NA	NA	No	No
Uttar Pradesh	Chhatari	No	NA	NA	No	No
Uttar Pradesh	Narora	No	NA	NA	No	No
Uttar Pradesh	Pahasu	No	NA	NA	No	No
Uttar Pradesh	Jahangirbad	No	NA	NA	No	No
Uttar Pradesh	Nagar Palika Parishad, Basti	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Harriya Basti	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Babhanan, Basti	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Rudhali, Basti	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Bankati, Basti	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Khalilabad, Sant Kabir Nagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, maghar, Sant Kabir Nagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Haribarpur, Sant Kabir nagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, mehdawal, Sant Kabir Nagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Naugarh, Siddharth Nagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Shoharatgarh, Siddharth Nagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Barhni, Siddharth nagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Bansi, Siddharth Nagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Dumariyaganj, Siddharth nagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Uska Bazar, Siddharth Nagar	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Utraula, Balrampur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Tulsipur, Balrampur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Balrampur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Pachperwa, Balrampur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Nigam Gorakhpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Barhalganj, Gorakhpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar, Panchayat, Munderwa Bazar, GKP	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Sahjanwa, GKP	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Basgaon, GKP	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Gola Bazar, GKP	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Pipiganj, GKP	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Pipraich, GKP	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Maharejganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Nichlauri, Maharajganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Siswa Bazar, Maharajganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Ghughli, Maharajganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Anand Nagar, Maharajganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Nautanwa, Maharajganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Deoria	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Gaura Barhej, Deoria	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Gauri Bazar Deoria	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Bhatni, Deoria	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Salempur, Deoria	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Lar Deoria	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Bhatpar Rani Deoria	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, rudrapur Deoria	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Majhauliraj, Deoria	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Rampur Karkhana, Deoria	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad Padrauna, Kushinagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kaptanganj, Kushinagar	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Ramkola, Kushinagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Hata, Kushinagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Seorahi, Kushinagar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Khadda, Kushinagar,	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kasia Kushinagar.	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Nigam Parishad, Raebareli	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Bachhruwan	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Dalmau	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Lalganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Maharajganj	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Nasirabad	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Parsadepur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Salon	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Unchhahar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad (Gauriganj) Dist- Amethi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad Jais	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Amethi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Musafirkhana	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad Sultanpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Dostpur	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Kadipur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Koiripur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, belha, District-Pratapgarh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Antu	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Katra Medniganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar panchayat, Kunda	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Lalganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Manikpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagr Panchayat, Patti	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Pratapgarh City	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Raniganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagr Palika Parishad, Dadri	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat, Bilaspur	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat, Dankaur	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat, Rabupura	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat, Jahangirpur	No	NA	NA	No	NA
Uttar Pradesh	NagarPanchayat, Jewar	No	NA	NA	No	NA
Uttar Pradesh	Greater Noida Industrial Development Authority, Greater	No	NA	NA	No	NA
Uttar Pradesh	Yamuna Expressway Industrial Development	No	NA	NA	No	NA
Uttar Pradesh	Nagar Nigam Ayodhya	No	NA	NA	No	NA

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State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad Rudauli, Ayodhya	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Bhadarsa, Ayodhya	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Bikapur, Ayodhya	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Goshaganj, Ayodhya	No	NA	NA	No	NA
Uttar Pradesh	ChhawaniParishad Ayodhya	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad Akabarpur, Ambedkarnagar	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad Jalalpur, Ambedkarnagar	No	NA	NA	No	NA
Uttar Pradesh	Nagar Pallika Parishad Tanda, Ambedkarnagar	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Itifatganj, Ambedkarnagar	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Kuchhauchha, Ambedkarnagar	No	NA	NA	No	NA

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State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad Gonda	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad Colonelganj, Gonda	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad Nawabganj, Gonda	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Katra Bazar, Gonda	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Khargupur, Gonda	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Mankapur, Gonda	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Paraspur, Gonda	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad Bahraich	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Jarwal Bazar, Bahraich	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Risia, Bahraich	No	NA	NA	No	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad Bhinga, Shravasti	No	NA	NA	No	NA
Uttar Pradesh	Nagar Panchayat Ikauna, Shravasti	No	NA	NA	No	NA
Uttar Pradesh	Nagar Palika Parishad, Mirzapur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Chunar	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Ahraura	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kachhawa	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Robertsganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Ghorawal, Sonbhadra	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Churk, Sonbhadra	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Chopan, Sonbhadra	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat Obra, Sonbhadra	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Renukoot, Sonbhadra	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Pipari, Sonbhadra	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Duddhi, Sonbhadra	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Anpra, Sonbhadra	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Dalla, Sonbhadra	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Bangarmau, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Shuklaganj, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, nyotani, Unnao	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Haidrabad, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Ganj Muradabad, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Fatehpur Chaurasi, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Ugoo, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Auras, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Safipur, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kursath, unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, purwa, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Mauranwa, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchyat, Bhagawantnagar, Unnao	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Beeghapur, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Nawabganj, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar anchayat, Mohan, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Rasool bad Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Sandila, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad Pihani, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Shahabad, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, mallanwa, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Sandi, Hardoi	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL

State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Bilgram, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kachh auna, Patsaini, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Beniganj, hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Madhauganj, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Goparmau, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Pali, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kursath, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Zila Panchayat, Hardoi	No	NA	NA	NA	NA
Uttar Pradesh	Zila Panchayat, Unnao	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Muzaffarnagar	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Khatauli	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Jansath	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Budhana	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Bhokerheri	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Meerapur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar panchayat, Shahpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Purkaz	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Charthawal	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchyat, Sisauli	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Shamlia	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Kairana	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Kandhla	No	NA	NA	NA	NA
Uttar Pradesh	Nagat Panchayat, Unn	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Ailum	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Thanabhawan	No	NA	NA	NA	NA
Uttar Pradesh	nagar Panchayat, Jalalbad	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Jhinjhana	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Banat	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Garhi Pukhta	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Nigam, Jhansi,	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Samthar, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Baruasagar, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Mauranipur, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Gursoai Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Chirgaon, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Moth, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, GarothA, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh		No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Todifathepur, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Ranipur, Jhansi	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	NagarPanchayat, Badagaon, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	NagarPaanchayat, Erich, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Katera, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Caontonmen tBoard, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Cantonment Board, Babina, Jhansi	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Jalaur Jalaun	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Kalpi, Jalaun	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Konch, Jalaun	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Orai, Jalan	No	NA	NA	NA	NA
Uttar Pradesh	Nagr Panchayat, Umari, Jalaun	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palchayat,Kadora, Jalaun	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Nadigaon, jalaun	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Rampura, Jalaun	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat,madho garh,jalaun	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kotra jalaun	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad,Lalitpur, Lalitpur,	No	NA	NA	NA	NA
Uttar Pradesh	NagarPanchayat, Talbehat, Lalitpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat,pali,Lalitpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat,mahroni ,Lalitpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Banda	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Atarra	No	NA	NA	NA	NA
Uttar Pradesh	NagarPanchayat, mataundh, Banda	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Tndwari, Banda	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat naraini, Banda	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Bisanda, Banda	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Baberu, Banda	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Oran, Banda	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Karwi, Chitrakoot	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat manikpur, Chitrakoot	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Rajapur, Chitrakoot	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Maahoba	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Charkhari	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Pancharat, Kabrai, mahoba	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Kharela, Mahoba	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kulpahar, Mahoba	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Hamirpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad Hamirpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kurara, Hamirpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Gohand, hamirpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Sarila, Hamirpur	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat Sumerpur, Hamirpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Nigam, Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Faridpur, Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Nawabganj Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Paishad, Aonla, Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Baheri, Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Bisharatganj Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Dhaura Tanda Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Deoranian Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Gatehganj Pashchimi Bareilly	No	NA	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat Mirganj Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Richha, Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Rithora Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Shahi, Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Shergarh, Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Shishgarh, Baareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Sirauli, Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Thiriya Nizamat Khan, Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Fatehganj East Bareilly	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Senthall Bareilly	No	NA	Deep Burial	No	No

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State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Shabhahanpur	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad Tilhar, Shahjahanpur	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Jalalabad Shahjahanpur	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Powayan, Shahjahanpur	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Khutar, Shahjahanpur	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Katra. Shahjahanpur	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Khudaganj, Shahjahanpur	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Kanth, Shahjahanpur	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Roja Shahjahanpur	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Aalahganj, Shahjahanpur	No	NA	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Pilibhit	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Puranpur, Pilibhit	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Bisalpur, Pilibhit	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat jahanbad, Pilibhit	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Barkhera, Pilibhit	No	NA	Deep Burial	No	No
Uttar Pradesh	NagarPanchayatN eoria Husainpur, Pilibhit	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Bilsanda, Pilibhit	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Kalinagar, Pilibhit	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Guladiya Bhindra, Pilibhit	No	NA	Deep Burial	No	No
Uttar Pradesh	Bagar Palika Parishad, Badaun	No	NA	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Palika Parishad, Bisauli, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Bilsa, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Dataganj, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Ujhani, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Kakrala, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad, Sahaswan, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Kachhla, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Sakhanu, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Alapur, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Mudia, Badaun	No	NA	Deep Burial	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Kuwargaon, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Guladia, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Islamnagar, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Wazirganj, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Usait, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Usawan, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Rudayan, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Saidpur, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat Faizganj behta, Badaun	No	NA	Deep Burial	No	No
Uttar Pradesh	Nagar Nigam Kanpur	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Cantonment Board, Kanpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Bithoor, Kanpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Shivrajpur, Kanpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Bilhore, Kanpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad Ghatampur, Kanpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Farrukhabad	No	NA	NA	NA	NA
Uttar Pradesh	Cantonment Board Fatehgarh, Farrukhabad	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Kaimganj, Farrukhabad	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kamalganj, Farrukhabad	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Samsabad, Farrukhabad	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Mohammdabad, Farrukhabad	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Kampil, Farrukhabad	No	NA	NA	NA	NA
Uttar Pradesh	नगर निगम, मुरादाबाद	No	NA	NA	No	No
Uttar Pradesh	नगर पालिका परिषद अगवानपुर, मुरादाबाद	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत, भोजपुर, धर्मपुर, मुरादाबाद	No	NA	NA	No	No
Uttar Pradesh	नगर पालिका परिषद बिलारी, मुरादाबाद	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत, ढकिया, मुरादाबाद	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत, काँठ मुरादाबाद	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत, कुन्दरकी, मुरादाबाद	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत, पाकबाड़ा, मुरादाबाद	No	NA	NA	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	नगर पालिका परिषद, ठाकुरद्वारा, मुरादाबाद	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत ऊमरी कलां, मुरादाबाद	No	NA	NA	No	No
Uttar Pradesh	नगर पालिका परिषद विलासपुर, रामपुर	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत केमरी, रामपुर	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत मसवासी, रामपुर	No	NA	NA	No	No
Uttar Pradesh	नगर पालिका परिषद मिलक, रामपुर	No	NA	NA	No	No
Uttar Pradesh	नगर पालिका परिषद रामपुर	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत शाहबाद, रामपुर	No	NA	NA	No	No
Uttar Pradesh	नगर पालिका परिषद, स्वार, रामपुर	No	NA	NA	No	No
Uttar Pradesh	नगर पालिका परिषद टांड़ा रामपुर	No	NA	NA	No	No

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	नगर पंचायत बबराला, सम्भल	No	NA	NA	No	No
Uttar Pradesh	नगर पालिका परिषद बेहजोई सम्भल	No	NA	NA	No	No
Uttar Pradesh	नगर पालिका परिषद, चन्दौसी, सम्भल	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत गवा सम्भल	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत गुन्नौर, सम्भल	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत, नरौली, सम्भल	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत परिषद, सम्भल	No	NA	NA	No	No
Uttar Pradesh	नगर पंचायत, सिरसी सम्भल	No	NA	NA	No	No
Uttar Pradesh	Nagar Panchayat, Samdhan, kannauj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad Chhibramau, Kannauj	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat Saunkh, Kannauj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayt Sikanderpur, Kannauj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Talagram Kannauj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad Kannauj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad Gursahaganj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Travaganj Kannauj	No	NA	NA	NA	NA
Uttar Pradesh	Nagar panchayat, Akbarpur Kapur Dehat	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Amarudnu Kanpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Roord, Kanpur Dehat.	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat Jhinhak, Kanpur Dehat	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Derapur, Kanpur Dehat	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Rasulabad, Kanpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Shivli, Kanpur Dehat	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Sikandra, Kanpur Dehat.	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Pukhraya, kanpur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Dibiyapur, Auraiya	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayata, Bidhuna Auraiya	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Phaphund, Auraiya	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Atsu, Auraiya	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishd ,Auraiya	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat Achlida, Auraiya	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Babarpur, Ajiimal Auraiya	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Nigam Saharanpur	Yes	Information not provided	Deep Burial	No	No
Uttar Pradesh	Nagar Palika Parishad Deoband	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Sarsawa	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Nakur	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Palika Parishad, Gangoh	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Rampur Maniharan	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Nanauta	Yes	Information not provided	Deep Burial	No	No
Uttar Pradesh	Nagar Panchayat, Chilkana	No	NA	NA	NA	NA

INFORMATION ON CARCASS DISPOSAL						
State	Name of the Local Body	Carcass Disposal Facilities provided (Yes/ No)	If yes, pl. provide the following information			
			Capacity	Technology adopted	Authorization issued (Yes/No)	Complying with stipulated norms (Yes/No)
Uttar Pradesh	Nagar Panchayat, Titron	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Ambaheta	No	NA	NA	NA	NA
Uttar Pradesh	Nagar Panchayat, Behat	No	NA	NA	NA	NA

Item No. 01

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 465/2019

(With Reports dated 14.02.2020 & 11.05.2020)

Kulwinder Singh Sandhu & Ors.

Applicant(s)

Versus

Ram Murti & Ors.

Respondent(s)

Date of hearing: 13.05.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Applicant (s): Mr. Divya Sinha, Advocate

Respondent(s): Mr. Vikrant N. Goyal, Advocate for CPCB

ORDER

1. Vide order dated 24.05.2019, this Tribunal sought a factual and action taken report from the CPCB, PPCB and the District Magistrate, Ludhiana with reference to the allegation of crude and unscientific carcass disposal at Village Ladhowal, District Ludhiana, Punjab by Respondent Nos. 1 to 5, Ram Murti, Ramesh Kumar, Suraj Kumar, Parshotam Lal and Munish Kumar.
2. The matter was thereafter considered in the light of report dated 15.09.2019 furnished by the State PCB acknowledging the problem and stating the remedial action by way of assessment of environmental compensation and taking steps for setting up a

project for scientific handling of the carcass. While seeking further report, this Tribunal also directed the CPCB to compile information from all the State PCBs/PCCs about the extent of problem and the remedial action taken/proposed.

3. The matter was further considered on 05.02.2020 in the light of report of the State PCB dated 14.01.2020 and report of the CPCB dated 15.01.2020. It was found that further action was necessary and accordingly directions were issued. For ready reference, it will be appropriate to refer to the proceedings dated 05.02.2020:

*“3. In pursuance of the above, the State PCB has filed report dated 14.01.2020 to the effect that notice **has been issued for recovery of compensation amounting to Rs. 2,28,12,000/- from each of the 5 Hadda Roddi units.** It is further mentioned that:*

*“5. **The Municipal Corporation, Ludhiana gave proposal to install carcass utilization plant at Village Noorpur Bet, Humbran Road, Ludhiana.** The Municipal Corporation, Ludhiana also obtained the site clearance from the competent Authority (SCA-cum-SAC) for the establishment of carcass utilization plant at Noorpur Bet, Ludhiana. Accordingly, Director of Factories, Punjab vide letter no. 3822-27 dated 31-03-2017 issued the approval of Site to Municipal Corporation, Ludhiana for the establishment of carcass utilization plant at Noorpur Bet, Ludhiana.*

6. That under the Chairmanship of Commissioner, Municipal Corporation, Ludhiana, a joint meeting between respondent Board and MCL Officials was held on 12.06.2017 to expedite the completion of project. The officials of the Municipal Corporation, Ludhiana assured for early necessary action in the matter. The respondent Board vide its letter no. 4767 dated 23.08.2017 again requested to the Commissioner, Municipal Corporation, Ludhiana to expedite the process of establishment of Carcass Utilization Plant. The Joint Commissioner, Municipal Corporation, Ludhiana was requested by the respondent Board vide endst. No. 149 dated 05.01.2018 to submit periodic monthly progress regarding process of establishment of Modern and scientific Carcass Utilization Plant at Noorpur Bet, Ludhiana to be completed by 31.12.2018. The authorities of Municipal Corporation, Ludhiana were requested to comply with the above said decisions vide Board’s letter no. 1020 dated 16.07.2018.

7. **That Directions u/s 31-A of the Air (Prevention & Control of Pollution) Act, 1981 have also been issued by the respondent Board to the Municipal Corporation Ludhiana that the Municipal Corporation, Ludhiana shall expedite the process of establishment of Modern and scientific Carcass Utilization Plant at Noorpur Bet, Ludhiana and establish the same by 31.12.2018. However, the construction has not yet been started.**

8. That the Punjab Pollution Control Board has also written letter bearing no. 1095 dated 17.07.2019, 1529 dated 15.09.2019 and 927 dated 29.11.2019 to the office of the Deputy Commissioner, Ludhiana requesting therein to shift the Hadda Roddi to some suitable place in accordance with law.

9. **That vide letter no. 930 dated 29.11.2019 the Commissioner, Municipal Corporation, Ludhiana has again been requested by the Board to complete the said project with immediate effect so that the activities being carried out by the Hadda Roddis at Ladhowal are stopped and the same are shifted to the proposed Modern and scientific Carcass Utilization Plant.**

10. That in further compliance to the orders dated 10.10.2019 of the Hon'ble Tribunal it is respectfully submitted that the notices to recover the Environmental Compensation amounting to Rs. 2,28,12,000/- from each of the 5 Hadda Roddi sites as calculated by the Joint Committee constituted by Hon'ble NGT have been issued by the Punjab Pollution Control Board u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 31-A of the Air (Prevention & Control of Pollution) Act, 1981, with an opportunity of personal hearing before the Competent Authority of the Punjab Pollution Control Board to the owners of 5 Hadda Roddis. The copies of the said notices are enclosed herewith as **Annexure-R1** for kind perusal.”

4. The CPCB has also filed report dated 15.01.2020. The observations and recommendations are as follows:

“3.0 OBSERVATIONS:

Following are the observations from information received

1. Methods presently adopted for carcass disposal include Deep Burial, Rendering and Incineration
2. Most States/UTs have adopted “Deep Burial” practice for disposal of carcass.
3. Total no. of carcass disposal sites in 11 States/UTs is 128, however, only 4 States/UTs (namely Delhi, J&K, Lakshadweep and Mizoram) have granted authorization to 7 carcass disposal sites as per details given below:

State/UT	No. of authorization sites	Disposal methods

Delhi	1	Rendering plant
J & K	1	Deep Burial
Lakshadweep	4	Deep Burial
Mizoram	1	Slaughter House

Chandigarh is in process of installation of incinerator.

4. West Bengal has indicated that 24 sites are scientifically developed. However, neither details regarding the burial practices followed are not given nor has authorization been granted to these sites by WBSPCB.
5. Different carcass disposal methods are mentioned below:

5.1 Rendering:

Rendering is the process of converting animal carcasses to pathogen-free, useful by-products such as feed protein. In the process of rendering, the carcasses are exposed to high temperatures using pressurized steam to ensure destruction of most pathogens. It is a closed system for mechanical and thermal treatment of animal tissues leading to stable, sterilized products.

5.2 Incineration:

Incineration is the thermal destruction of carcasses by auxiliary fuel such as diesel or natural gas etc. or by using electric energy. It reduces carcasses to ash and is generally bio-secure.

5.3 Burial:

Burial is a method in which carcass is buried in the ground. It is common method of carcass disposal. Use of slaked lime, bleaching powder and crystal salt are some remedial measures taken to address environmental issues related to deep burial in case of infectious carcass.

5.4 Other methods

Other methods of disposing animal carcass are pyre-burning, composting, mounding and other patented technologies.

Recommendation:

1. **Carcass should be utilized adopting rendering process or incineration. In rendering plant, odour control methods, such as bio-filters, scrubber etc. may be adopted and to meet prescribed standards before discharge. In incinerator, air pollution control devices should be installed.**
2. **Disposal of carcass through deep burial method may be adopted where rendering/incineration facility is yet to be developed.**
3. **Operators of carcass disposal sites should obtain authorization from respective SPCBs/PCCs.**

4. **SPCBs/PCCs need to monitor carcass disposal sites or facilities to address environment issues.**
5. **Consolidated guidelines on carcass disposal may be issued by Ministry of Housing & Urban Affairs/Ministry of Animal Husbandry and Dairying.”**

5. *In view of the above, the action taken not being adequate, further steps in the matter are necessary. CPCB needs to prepare guidelines in the matter and circulate the same for compliance to all the States/UTs. **The CPCB may also laydown interim mechanism in the matter to be adopted immediately. CPCB may also complete action in terms of earlier directions for collecting information from all State PCBs/PCCs about the status on the subject at the ground level. The State PCB may also take appropriate effective measures in the matter. We request the Committee headed by Justice Jasbir Singh, former Judge, Punjab and Haryana High Court to oversee the steps taken by the State PCB in the matter.***

6. *Deputy Commissioner, Ludhiana and Commissioner, Municipal Corporation, Ludhiana to file action taken report within one month to this Tribunal by email at judicial-ngt@gov.in.*

7. *Action taken reports may be filed by Punjab PCB and CPCB before the next date. A copy of this order be sent by e-mail to CPCB, Punjab State PCB, Justice Jasbir Singh, former Judge, Punjab & Haryana High Court, Deputy Commissioner, Ludhiana and Commissioner, Municipal Corporation, Ludhiana by email.”*

4. We have perused report dated 14.02.2020 furnished by the Monitoring Committee headed by Justice Jasbir Singh, status report filed by the CPCB on 11.05.2020 and report of the Deputy Commissioner, Ludhiana dated 05.03.2020. The Monitoring Committee visited the site on 13.02.2020 in the presence of officers of the State PCB and the Municipal Corporation, Ludhiana and after noticing the deficiencies made recommendations as follows:

“Recommendations:

1. **Directions may be issued to the Commissioner, Municipal Corporation, Ludhiana to complete and commission the modern and scientific carcass disposal plant at Noorpur Bet, Ludhiana by 31.8.2020 failing which, environmental compensation amounting to Rs.1 lakh per month may be imposed upon the Municipal Corporation, Ludhiana till the commissioning of the plant.**

2. **Since the operation of carcass disposal plants is essential for disposal of dead animals of Ludhiana and its surrounding areas, therefore, in order to prevent any health hazard and maintain environmentally fragile area near water body i.e. River Sutlej, as short term measures, the owners of the Hadda Rodi shall take following steps to control obnoxious odour emissions, nuisance and restrict the discharge of wastewater of Hadda Rodi from entering into river Sutlej:**
 - i) **Provide a brick wall of 2 meters height towards the river Sutlej side within 01 month and temporary walls of tin sheets or any other suitable material on all the other three sides of the Hadda Rodi within 15 days.**
 - ii) **Spray sanitizers regularly on the leftovers to control the obnoxious odour.**
 - iii) **Close any outlet discharging wastewater into river Sutlej.**
 - iv) **The Municipal Commissioner, Ludhiana shall supervise the above works and ensure the compliance.**
3. **After the successful commissioning of the modern and scientific carcass plant, these crude and unscientific carcass disposal plants should be closed.**
4. **Punjab Pollution Control Board shall take immediate steps to get close these illegal activities from the present location with the help of District Administration. Deputy Commissioner, Ludhiana shall ensure the immediate closure of the unscientific carcass disposal plants after the commissioning of the modern and scientific carcass plant.**
5. **Punjab Pollution Control Board shall recover the environmental compensation imposed by Hon'ble NGT for the damage caused to the environment due to operation of these illegal carcass disposal activities from the concerned persons through the Department of Revenue.”**

5. The CPCB in its report has mentioned as follows:

Action taken:

- **CPCB had previously issued letters dated 19.11.2019 & 10.12.2019 to all SPCBs/PCCS to provide information related to carcass disposal in the prescribed format, 11 SPCBs/PCCs (Chandigarh, Delhi, Dadra & Nagar Haveli, Kerala, Lakshadweep, Jammu & Kashmir, Madhya Pradesh, Meghalaya, Mizoram, Tripura,**

West Bengal) had submitted information which was compiled and submitted to NGT in its report filed on 16th Jan.,2020.

- Vide letter dated 05.03.2020, reminder to submit required information was sent to remaining 24 SPCBs/PCCs. Copy of letter along with template is enclosed at **Annexure-I**.
- Required information on the matter has been received from Odisha SPCB so far and same is enclosed at **Annexure-II**. Reply from 23 SPCBs/PCCs is awaited for compilation of complete status report on Carcass disposal.
- **Field visit to carcass disposal sites is required for preparation of guidelines on the matter, the same could not be undertaken due to COVID-19 pandemic situation in the country.**
- *In view of above, extension of three months may kindly be granted for preparation of guidelines and compilation of complete status report on the matter.”*

6. The letter of the Deputy Commissioner, Ludhiana is as follows:

- (i) *The undersigned has issued directions to Municipal Corporation, Ludhiana to expedite the completion of modern and scientific Carcass Utilization Plant vide this office letter no 9618 dated 04.03.2020 and copy of the same is attached as **Annexure-A**.*
- (ii) *The undersigned has issued directions to the District Development 86 Panchayat Officer, Ludhiana to locate alternate sites for disposing off the remains of dead animals till the completion of the Modern Caracas Utilization Plant vide this office letter no. 9619 dated 04.03.2020 and copy of the same is attached as **(Annexure-B)**.*
- (iii) *The undersigned has issued directions to the Punjab Pollution Control Board to keep a regular strict vigil at the site of Hadda Roddi so that no further activities that pollute River Satluj can be carried out at this site vide this office letter no. 9622 dated 04.03.2020 and copy of the same is attached as **(Annexure-C)**.”*

7. We have given due consideration to the issue and reports. We are satisfied that the recommendations of the Monitoring Committee need to be acted upon. No objection has been raised by any of the parties. Accordingly, the State PCB and the Municipal Corporation,

Ludhiana may take further steps in a time bound manner and compliance report furnished before the next date by e-mail at judicial-ngt@gov.in. The Monitoring Committee may oversee compliance and is at liberty to file its further report, if found necessary.

8. The CPCB may issue atleast interim Guidelines on the subject by way of Directives to the State PCBs/PCCs considering the studies available and seek action taken reports by way of monitoring. The State PCBs/PCCs may ensure compliance of the directions issued by the CPCB and compliance reports be furnished to the CPCB. The CPCB may in turn file a comprehensive compliance report before the next date.

A copy of this order be sent to Justice Jasbir Singh, CPCB and all the State PCBs/PCCs by email.

List for further consideration on 28.09.2020.

Adarsh Kumar Goel, CP

Sheo Kumar Singh, JM

Dr. Nagin Nanda, EM

May 13, 2020
O.A. No. 465/2019
(I.A. No. 332/2019)
DV